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PART I—Section 2

Notifications regarding Appointments, Promotions, Leave, etc., of Government Officers issued by the Ministries of the Government of India (other than the Ministry of Defence) and by the Supreme Court

CABINET SECRETARIAT

New Delhi, the 29th February 1960

No. 12/1/57-Admn.—Shri Rajendra Narain, a permanent officer of Grade II of the Central Secretariat Service and Welfare Officer, Cabinet Secretariat, was granted earned Jeave for 9 days from the 18th to the 26th February, 1960, with permission to suffix closed holiday and Sunday the 27th and 28th February, 1960, respectively to the leave.

On return from leave, Shrl Rajendra Narain resumed charge as Welfare Officer, Cabinei Secretariat on the forenoon of 29th February, 1960.

RAJA RAM, Under Secy.

OFFICE OF THE DIRECTOR GENERAL, GOVERNMENT HOSPITALITY ORGANISATION

New Delhi, the 5th March 1960

No. 4/CHO/AE/6.—With reference to this office notification of even number dated the 9th January, 1960, on expiry of extraordinary leave without pay, Mrs. M. A. Mathias resumed charge of the post of Deputy Comptroller, Government Hospitality Organisation with effect from the forenoon of 1st March, 1960.

Shrimati B. M. Atal, Officiating Deputy Comptroller, Government Hospitality Organisation, reverted to the post of Supervisor, President's Household, with effect from the forenoon of 1st March, 1960.

HARNARAIN SINGH, Maj.-Gen. Director-General.

RAJYA SABHA SECRETARIAT

New Delhi, the 5th March 1960

No. R5/18/Ests.P.—Shri M. A. Amladi, officiating Under Secretary, Rajya Sabha Secretariat, has, in continuation of the leave on average pay on medical certificate already granted to him vide this Secretariat notification of even number dated the 9th February, 1960, been granted extension of leave on average pay on medical certificate for one month with effect from the 11th February, 1960,

S. P. GANGULY, Under Secy.

LOK SABHA SECRETARIAT

New Delhi, the 29th February 1960

No. PF.204(3)-Pers.—The officiating appointment of Shri G. V. Mirchandani, as Chief Librarian in the Lok Sabha Secretariat has been extended upto the 28th February, 1961.

No. PF296(3)-Pers.—The officiating appointment of Shri S. C. Kashyap as Chief Research Officer in the Lok Sabba Secretariat has been extended upto the 30th June, 1960.

No. F.9/1/Pers./60.—The officiating appointment of the undermentioned Officers of the Lok Sabha Secretariat are extended upto the date mentioned against each;—

(1) Shri J. R. Bhagwat, Superintendent-28th February, 1961.

- (2) Shri Y. Sahai, Superintendent-28th February, 1961,
- (3) Shri K. D. Chatterjee, Superintendent-28th February, 1961.
- (4) Shri D. C. Pande, Superintendent-30th June, 1960.
- (5) Shri A. K. Zutshi, Superintendent-30th June, 1960.
- (6) Shri J. R. Kapur, Superintendent-30th June, 1960.
- (7) Shri T. N. Dhar, Committee Officer-30th June, 1960.
- (8) Sari K. K. Damodaran, Committee Officer-30th June,
- 1960.
 (9) Shri K. S. Monon, Committee Officer—30th June,
- (9) Shri K. S. Mohon, Committee Chicer—Sour June, 1960.
- (10) Shri I. P. Singh, Editor of Parliamentary Publications-28th February, 1961.
- (11) Shri A. L. Seth, Librarian--28th February, 1961.
- (12) Shri R. Subrahmanyam, Research Officer-28th February 1961.
- (13) Shri G. D. Gadre, Research Officer-28th February, 1961.
- (11) Shri S. N. Mandal, Research Officer-28th February, 1961.
- (15) Shri N. C. Jagadachary, Assistant Information Officer—28th February, 1961.
- (16) Shri A. J. Dave, Assistant Research Officer—28th February, 1961.
 (17) Shri P. N. Bhat, Assistant Research Officer—28th
- February, 1961.
 (18) Shrl Basant Kumar, Assistant Research Officer—28th
- February, 1961.
 (19) Shri M. N. Khosla, Assistant Research Officer—28th February, 1961.
- (20) Shri H. P. Sarin, Assistant Research Officer—28th February, 1961.
- (21) Shri M. L. Pareek, Assistant Research Officer—28th February, 1961.
- (22) Shri G. Venkataya, Assistant Research Officer—30th June, 1960.
 (23) Shri J. N. Bhan, Assistant Research Officer—30th June, 1960.
- (24) Shri S. Rangaswamy, Assistant Research Officer-30th February, 1961.
- (25) Shri S. K. Verma, Assistant Research Officer-30th June, 1960.
- (26) Shri N. N. Mehra, Assistant Superintendent—28th February, 1961.
- (27) Shri K. V. Ramachandran, Assistant Superintendent-February, 1961.
- (28) Shri Rup Singh, Assistant Superintendent-28th February, 1961.
- (29) Shri S. N. Dixit, Assistant Superintendent-28th February, 1961.
- (30) Shri S. Seshadri, First P,Λ. to Speaker-28th February, 1961.

New Delhi, the 1st March 1960

No. PF849(3)-Pers.—The officiating appointment of Shri E. Sadasiva Reddy as Private Secretary to the Speaker, Lok Sabha, has been extended with effect from the 1st March, 1960, until further orders.

New Delhi, the 4th March 1960

No. PF849(3)-Pers.—The officiating appointment of Shri A. L. Rai as Deputy Secretary in the Lok Sabha Secretariat has been extended with effect from the 1st March, 1960 until further orders.

N. N. MALLYA, Dy. Secy.

New Delhi, the 1st March 1960

No. PF27(5)/AN.—On the expiry of the leave granted to him vide Notification of even number dated the 28th December, 1959 Shri S, Dayal resumed charge of his duties as Assistant Superintendent, Lok Sabha Secretariat, with effect from the forenoon of the 29th February, 1960.

New Delhi, the 7th March 1960

No. PF.225(5)/AN.—Shri Y. Sahai, officiating Superintendent was granted carned leave for 13 days with effect from the 22nd February to 5th March, 1960 with permission to prefix and suffix thereto Sundays falling on 21st February and 6th March, 1960 respectively.

2. On the expiry of the leave Shri Y. Sahai resumed charge of his duties with effect from the forenoon of the 7th March, 1960.

R. P. KAUSHIK, Under Secy.

SUPREME COURT OF INDIA

New Delhi, the 3rd March 1960

No. F.32/18/60-SCA(ii).—On the expiry of his leave Shri C. K. Menon, resumed charge of his post as an Assistant Superintendent with effect from 29th February 1960 (F.N.).

S. N. SHARMA, Dy. Registrar,

PLANNING COMMISSION

New Delhi, the 3rd March 1960

No. F.6(109)1/39-ADM.I.-On return from leave Shii R. Venkateswaran, I.F.S., Deputy Secretary, Planning Commission, resumed charge of his post in the Commission with effect from the 29th February, 1960 (forenoon).

2. Shri Venkateswaran was permitted to suffix last Saturday and Sunday on 27th and 28th February, 1960 to the leave granted to him in Commission's Notification of even number dated 4th February, 1960.

S. D. CHATTERJEE, Under Secy.

MINISTRY OF COMMUNITY DEVELOPMENT AND COOPERATION

(Department of Community Development)

New Delhi, the 2nd March 1960

No. F.2/9/60-Admn,—On transfer from the Ministry of Finance (Department of Expenditure), the President is pleased to appoint Shri S. Varadan, IAS, as Under Secretary to the Government of India in the Department of Community Development, Ministry of Community Development and Cooperation, with effect from the afternoon of the 29th February, 1960 until further orders.

No. F.2/4/60-Admn.—On transfer from the Government of Madras, the President is pleased to appoint Shri T. S. Sankaran, IAS, as Deputy Secretary to the Government of India in the Department of Community Development, Ministry of Community Development and Cooperation with effect from the forenoon of the 1st March, 1960 until further orders.

New Delhi, the 4th March 1960

No. F.2/4/60-Admn.—On transfer from the Government of West Bengal, the President is pleased to appoint Shri S. V. Krishnan IAS, as Deputy Secretary to the Government of India in the Department of Community Development, Ministry of Community Development and Cooperation, with effect from the forenoon of the 4th March, 1960, until further orders.

S. S. SHIVAPURI, Under Secy.

MINISTRY OF LAW

(Department of Legal Affairs)

New Delhi, the 2nd March 1960

No. F.18(6)/59-J.—The President is pleased to appoint Shri Shiv Narain Shankar, Advocate, Delhi, as Additional Central Government Counsel in Delhi, with effect from the 21st January, 1960, until further orders.

B. N. LOKUR, Jt. Secy.

(Department of Legal Affairs)

New Delhi, the 3rd March 1960

No. F.II(5)/60-Adm.I.—On return from leave, Shri K. Srinivasan, a permanent Grade II Officer of the Central Legal Service and officiating Joint Secretary and Legal Adviser resumed charge of the office of Joint Secretary and Legal Adviser to the Government of India, Ministry of Law, Department of Legal Affairs on the forenoon of the 1st March, 1960.

SURJEET SINGIF MAMAK, Under Secy.

MINISTRY OF HOME AFFAIRS

New Delhi, the 3rd March 1960

No. 2/23/60-Pub.I.—Shri C. Narasimha Moorthy, I.A.S., relinquished charge of the office of Superintendent of Census Operations, Mysore, on the afternoon of the 18th January, 1960.

The President is pleased to appoint Shri K. Balasubramanyam, I.A.S., as Superintendent of Census Operations Mysore, with effect from the afternoon of the 18th January, 1960, until further orders,

New Delhi, the 5th March 1960

No. F.2/32/60-Pub,I.—The President is pleased to appoint Shri J. N. Pandita, as Deputy Superintendent of Census Operations, Jammu and Kashmir, with headquarters at Srinagar, with effect from the forenoon of the 26th December, 1959, until further orders.

No. F.2/24/60-Pub.I.—The President is pleased to appoint Shri G. N. Tiwari, as Deputy Superintendent of Census Operations, Madhya Pradesh, with effect from the forenoon of the 27th January, 1960, until further orders.

S. P. BALASUBRAMANIAN, Under Sccy.

New Delhi, the 4th March 1960

No. 8/89/59-H.—Shri Lakshmi Dhar, a temporary Assistant Supervisor, Hindi Teaching Scheme, Ministry of Home Affairs, stationed at Cochin, was granted earned leave for 51 days with effect from the 1st September, 1959, to 21st October, 1959, combined with half pay leave for 40 days from 22nd October to 30th November, 1959.

2, On return from leave, Shri Lakshmi Dhar was re-posted as Assistant Supervisor, Cochin,

GAJRAJ SINGII, Dy. Secy.

New Delhi, the 5th March 1960

No. F.10/1/60-AD.I(A).—Shri V. P. Chawla, Assistant Superintendent (Probationer) has been posted as Section Officer in the Ministry of Home Affairs with effect from the forenoon of March 2, 1960.

New Delhi, the 7th March 1960

No. F.20/G/168/56-Ad.I.—Shri O. P. Bansal, a permanent Grade III Officer of the Central Secretariat Service, officiating in Grade II of the Service and a Section Officer in the Ministry of Home Affairs, has been granted earned leave for thirty-two days with effect from March 2, 1960 with permission to affix to his leave April 3, 1960 being Sunday.

N. N. TANDON, Under Secy,

New Delhi, the 7th March 1960

No. 11/2/60-Judl.I.—In exercise of the powers conferred by Clause (1) of Article 224 of the Constitution, the President is pleased to appoint Shri Ahmed Ali Khan, Barrister-at-Law, to be an Additional Judge of the Mysore High Court for a period of two years with effect from the 14th March, 1960.

No. 12/2/60-Judl.I.—In exercise of the powers conferred by Clause (1) of Article 217 of the Constitution, the President is pleased to appoint Shri Justice Canakapalli Sanjeevarow Nayudu, Additional Judge of the High Court of Andhra Pradesh, to be a permanent Judge of the High Court of Andhra Pradesh with effect from the date he assumes charge of his office.

M. GOPAL MENON, Jt. Secy.

New Delhi, the 8th March 1960

No. 5/8/59-AIS(I).—The President is pleased to appoint Shri Dilsukh Ram, an Andhra Pradesh State Civil Service Officer to the Indian Administrative Service against the promotion quota of the Indian Administrative Service Cadre of Andhra Pradesh with effect from the 19th January, 1960.

S. NARAYANSWAMY, Dy. Secy.

New Delhi, the 3rd March 1960

No. F.4(13)EO/59.—The President is pleased to appoint Shri M. M. Malhotra (Ministry of Scientific Research and Cultural Affairs), a permanent Grade 1 Officer of the Central Sevretariat Service, to officiate in the Selection Grade of the Service, with effect from the 2nd November, 1959 (A.N.) to the 24th January, 1960.

(Office of the Establishment Officer)

New Delhi, the 4th March 1960

No. 6/10/60-E.O.II.—The President is pleased to appoint Shri M. R. Mital [Ministry of Transport and Communications (Department of Transport)] a permanent Grade IV Officer of the Central Secretariat Service, to officiate in Grade III of the Service for the period from the 10th February, 1960 to the 12th March, 1960.

New Delhi, the 7th March 1960

No. F.10(32)-E.O./59,—The President is pleased to appoint Shri H. S. Sahni (Ministry of Commerce and Industry), a permanent Grade II officer of the Central Secretariat Service to officiate in Grade I of the Service for the following periods:

From 16th December, 1959 to 30th December, 1960. From 3rd January, 1960 to 20th January, 1960.

L. W. DHUME, Dy. Secy.

MINISTRY OF EXTERNAL AFFAIRS

New Delhi, the 24th February 1960

No. 74/PE/60(F,I-107/PE-59).—On transfer to Rajshahi, Shri Ram Lal an officiating Grade III Officer of the IFS 'B' (General Cadre), and formerly Section Officer in the Ministry of External Affairs, New Delhi, was granted carned leave for 56 days with effect from 16th October, 1959 to 10th December, 1959.

2. This Ministry's Notification No. 245/PB/59 [F.2(B)123-PB/59], dated the 20th October, 1959 is hereby cancelled.

A. K. SEN, Officer on Special Duty,

New Delhi, the 24th February 1960

No. 77-PA/60.—Maharao Shri Madan Sinhii of Kutch relinquished charge of the post of Ambassador in the Embassy of India, Oslo (Norway) on the forenoon of 15th February, 1960 and proceeded on leave,

Shri J. S. Teja has been appointed as Charge d' Affaires Embassy of India, Oslo (Norway) with effect from the forenoon of the 15th February, 1960.

New Delhi, the 29th February 1960

No. 81-PA/60,—Shri Madan Sinhji, Maharao of Kutch, Ambassador, Embassy of India, Oslo has been granted 21 days' carned leave from 15th February, 1960 forenoon to the 6th March, 1960 (both days inclusive).

2. On the expiry of leave, Shri Madan Sinhji will return to his post at Oslo.

No. 82.PA/60.—On return from leave, Shri N. Raghavan resumed charge of his post as Ambassador of India, Paris on the 22nd February, 1960, forenoon.

New Delhi, the 2nd March 1960

No. 85-PA/60.—On his appointment as Ambassadors of India to the Netherlands, Shri R. K. Tandon, assumed charge of his post at the Embassy of India, The Hague on 22nd February, 1960 forenoon.

No. 86-PA/60.—Shri C. P. N. Singh, Ambassador of India, Tokyo, relinquished charge of his post on the afternoon of the 1st February, 1960.

Shri P. K. Banerjee, assumed charge of the office of Charge d' Affaires on the afternoon of 1st February, 1960.

- No. 84-PA/60.—Shri C. S. Jha, Permanent Representative of India in the United Nations, New York has been granted leave as under, subject to title:—
 - (i) Leave on average pay for 5 days from 14th January, 1960 to 18th January, 1960.
 - (ii) Leave on average pay for the period from 29th January, 1960 to 29th February, 1960.
- 2, Notification No. 47/P Λ /60 dated 13th February, 1960 is hereby cancelled.

New Delhi, the 4th March 1960

No. 89.PA/60.—In continuation of this Ministry's Notification No. 689-PA/59, dated the 12th November, 1959, Shri D. Hejmadi, First Secretary, Embassy of India in Japan, Tokyo, is granted extension of leave for 30 days with effect from 10th February, 1960.

J. R. HIREMATH, Under Secy.

New Delhi, the 25th February 1960

No. 75-PB/60[38(B)7-PB/59].—Shri C. Bhalla, a permanent Grade III Officer of the General Cadre of the Indian Foreign Service, Branch 'B', and a Registrar in the High Commission of India, Karachi, has been granted carned leave for 16 days, with effect from the 8th January, 1960 to the 23rd January, 1960.

Shri Bhalla has been permitted to suffix the 21th January, 1960 (being Sunday) to his leave.

No, 76-PB/60 F.66(B)4-PB/59,—Shri J. R. D'Cruz, a permanent Grade III Officer of the General Cadre of the Indian Foreign Service, Branch 'B', and formerly Section Officer in the International Commission for Supervision and Control, Salgon, has been granted carned leave for 60 days, with effect from the 21st January, 1960.

No. 77-PB/60 F.66(B)-4-PB/59.—Shri J. R. D'Cruz, a permanent Grade III Officer of the General Cadre of the Indian Foreign Service, Branch 'B', relinquished charge of the post of Section Officer in the Secretariat General of the International Commission for Supervision and Control, Saigon, with effect from the forenoon of the 15th February, 1960

No. 78/PB/60 [F.20(B)2PB/59].~Shri G. S. Bakhshl, a permanent Grade III Officer of the General Cadre of the Indian Foreign Service Branch 'B' assumed charge of the post of Registrar in the Embassy of India, Buenos Aires, with effect from the forenoon of the 12th February, 1960.

No. F.79/PB/60 [F.2(B)46-PB/59].—The President is pleased to appoint Shri R. Ranganathan, a permahent Grade IV Officer of the General Cadre of the Indian Foreign Service Branch 'B' to officiate in Grade III of the Service with effect from the 11th October, 1956 until further orders. This Ministry's Notification No. 414-FSB/57, dated the 22nd July, 1957 in so far as it relates to Shri R. Ranganathan may be treated as cancelled.

- 2. Shri R. Ranganathan, an officer officiating in Grade III of the Indian Foreign Service (B) assumed charge of the post of Registrar (Grade III of I.F.S. 'B') in the High Commission of India, London, with effect from the 11th October, 1956 (F.N.).
- 3. Shri Ranganathan relinquished charged of the post of Registrar in the High Commission of India, London, on the afternoon of the 24th January, 1957.

No. 82-PB/60 [23(B)I-PB/59].—Shri B. M. Dharam Vir, an officiating Grade III Officer of the General Cadre of the Indian Foreign Service, Branch 'B' and a Registrar in the High Commission of India, Canberra, has been granted carned leave for 52 days, with effect from the 10th November, 1959 to the 31st December, 1959.

Shri Dharam Vir has been permitted to suffix the holidays on the 1st to 3rd January, 1960 to his leave.

New Delhi, the 26th February 1960

No. 84-PB/60 2(B)58-PB/59.—Shri C. K. Ravi Varma, a Grade III officer of the General Cadre of the Indian Foreign Service Branch 'B' and a Section Officer in this Ministry was granted leave as under:—

Earned leave-28th August, 1957 to 14th November, 1957.

Unearned leave on half pay on private affairs-15th November 1957 to 23rd November, 1957.

2. Shri C. K. Ravi Varma has been permitted to suffix Sunday the 24th November, 1957 to his leave,

New Delhi, the 29th Ichruary 1960

No. 85/PB/60 [F.2(A)79-PB/59].—Shri N. Srinlvasan, a permanent Grade III Officer of the General Cadre of the Indian Foreign Service, Branch 'B', relinquished charge of the post of Personal Secretary in the Embassy of India, Rangoon, with effect from the forenoon of the 6th July, 1959.

No. 86/PB/60 [F.2(A)79-PB/59].—Shri N. Srinivasan, an officiating Grade II Officer of the General Cadic of the Indian Foreign Service Branch 'B' assumed charge of the post of Registrar in the Embassy of India, Rangoon, with effect from the forenoon of the 6th July, 1959.

2 Shil N. Srinlvasan relinquished charge of the post of Registrar in the Embassy of India, Rangoon on the forenoon of the 30th November, 1959.

New Delhi, the 2nd March 1960

No. 87/PB/60 [F.24(B)6-PB/59].—Shri S. R. Copala kiishna, a permanent Grade III Officer of the General Cadre of the Indian Foreign Service, Branch B', and formerly Registrar in the High Commission of India, Colombo, has been granted earned leave for 8 days, with effect from the 28rd January, 1960 to the 30th January, 1960

New Delhi, the 3rd March 1960

No. 88/PB/60 [5(B)1/PB/59].—Shri S. S. Saith a permanent Librarian in the Munistry of External Affairs has been granted earned leave for 17 days with effect from the 12th January, 1960 to the 28th January, 1960 (both days inclusive).

2. On the expiry of leave, Shri Saith assumed charge of the post of Librarian in the Ministry of External Affairs with effect from the 29th January, 1960 (F.N.).

No. 89/PB/60 [F.80(B)1-PB/59].—Shri N. C. Kanjilal, an efficiating Grade II Officer of the Central Secretariat Service, relinquished charge of the post of Registrar in the Embassy of India, The Hague with effect from the forenoon of the 19th February, 1960.

No. 90/PB/60 [F.61(B)7-PB/59].—Shri S. P. Jain, an officialing Grade III Officer of the General Cadre of the Indian Foreign Service, Branch 'B' assumed charge of the post of Private Secretary in the Embassy of India, Rangoon, with effect from the forenoon of the 6th July, 1959.

2. Shri Jain relinquished charge of the post of Private Sec-metary in the Embassy of India, Rangoon with effect from the iorenoon of the 30th November, 1959.

No. 91/PB/60 [F.61(B)7-PB/59].—Shri S. P. Jain, an officiating Grade III Officer of the General Cadre of the Indian Foreign Service, Branch 'B', relinquished charge of the post of Registrar in the Embassy of India, Rangoon with effect from the forenoon of the 6th July, 1959.

2. Shii Jain resumed charge of the post of Registrar in the Embassy of India. Rangoon with effect from the forenoon of the 30th November, 1959.

No. 92/PB/60 [F.63(A)5-PB/59].—Shri P. N. Nanda, an officiating Grade III Officer of the General Cadic of the Indian Foreign Service, Branch 'B' relinquished charge of the post of Personal Secretary in the High Commission of India, Accra, with effect from the afternoon of the 9th February, 1960

No. 93/PB/60[F.30(B)2-PB/59].—Shri K. S. Kurup, an officiating Grade III Officer of the General Cadre of the Indian Foreign Service, Branch 'B' assumed charge of the post of Registrar in the Embassy of India, The Hague, with effect from the forenoon of the 19th February, 1960.

No. 94/PB/60[F.66(B)4-PB/59].—Shii J R D'Cruz, a petmanent Grade III Officer of the General Cadre of the Indian Foreign Service, Branch 'B', and a Section Officer in the International Commission for Supervision and Control, Saigon, has been granted earned leave for 60 days, with effect from the 21st February, 1960

2. This Ministry's Notification No. 76-PB/60, dated the 25th February, 1960 is hereby cancelled

New Delhi the 4th March 1960

No. 95/PB/60 [F.4(B)3-PB/59].-The President is pleased to appoint, on promotion, the following permanent officers of Grade III of the General Cadre of the IFS(B), to officiate in Grade II of that Cadre, with effect from the dates noted against each, until further orders.

1. Shri O. P. Bhasin-20th August, 1959.

2, Shii G. A. Poppen-1st October, 1959,

No. 97/PB/60 [F.30(B)2-PB/59].—Shri K. S. Kurup an officiating Grade III officer of the General Cadre of the Indian loreign Service, Branch 'B', and formerly Registrar in the

Consulate General of India, Damascus has been granted earned leave for 68 days, with effect from the 16th November,

2. This Ministry's Notification No. 71 PB/60 dated the 19th February, 1960 is hereby cancelled.

Y. R. DHAWAN, Attache,

New Delhi, the 1st March 1960

No. 83-PA/60.—Shri J. R. Hiremath, formerly Third Secretary, Embassy of India, Tokyo was granted earned leave for 65 days with effect from 9th November 1959 (F.N.).

This Ministry's notification No. 59/PA/60 dated February, 1960 is hereby cancelled. 18th

NATWAR SINGH, Under Secy.

New Delhi, the 1st March 1960

No. C.P.E.O./10/60.—Shri G. Topden, Superintendent, Regional Passport Office, Delhi relinquished charge of his post on the afternoon of the 17th February, 1960.

[F 3(48)-PV(IV)/59]

New Delhi, the 4th November, 1959/3rd March 1960

(To be substituted for this Ministry's Notification bearing the same number and date)

No. C.P.E.O./41/59.—In continuation of this Ministry's Notification No. CPEO/33/59, dated the 2nd September, 1959, Shii S. L. Kaul Kilam, formerly Regional Passport Officer, Lucknow is granted further earned leave for 3 days with effect from the 11th to the 13th September, 1959, and half pay leave on private affairs for 64 days from the 14th September, to the 16th November, 1959 under rule 11(b) of the Revised Leave Rules, 1933, as amended from time to time.

[F.2 (12)-PV (IV)/59]

D. S. KHOSLA, Under Secy. (PVA).

New Delhi, the 3rd March 1960

No. 24/PT.II/60,-The President of India is pleased to recognise the appointment of Shri Ardeshir Framroze MODY as Honorary Vice Consul of Sweden at Bombay with effect from the 12th December, 1959.

T. V. RAMAKRISHNA RAO, Under Secy.

New Delhi, the 3rd March 1960

No. 87-NEFA/59.—On relinquishment of charge of the post of Indian Trade Agent, Yatung, Shri K. C. Johorey was promoted to officiate as Political Officer, Tirap Frontier Division, North East Frontier Agency, in Grade I of the I.F.A.S. with effect from the 22nd January, 1960 (F.N.).

P. N. NEVILE, Attache,

(External Publicity Division)

New Delhi, the 29th February 1960

No. 8/60-XPA/60.—Shri A. K. Gupta, relinquished charge of the post of Assistant Press Attache, Information Service of India, Brussels, on the forenoon of the 30th October, 1958.

Shri A. K. Gupta, was granted 84 days earned leave from the 2nd December, 1958 to 28rd February, 1959.

Shrl Gupta, assumed charge of the Post of Press Attache in the Information Service of India, Acera, on the forenoon of the 28th February, 1959.

This Ministry's notification No. 74/58 XPA dated the 13th December, 1958, may be treated as cancelled.

New Delhi, the 5th March 1960

Reference Notification No. 95/59 XPA-59 dated the 30th November, 1959.

No. F.10/XPA/60.—On recall from leave, Shri R. Ramamirtham assumed charge of the post of Public Relations Officer, Kalimpong on the forenoon of the 20th November, 1959.

N. P. JAIN Under Secy,

MINISTRY OF FINANCE

(Department of Expenditure)

New Delhi, the 26th Tebruary 1960

No. PFG(368)-E.I./60.—On return from leave, Shri Mehar Singh, a permanent officer of Grade II of the Central Secretariat Service, resumed charge as Section Officer in the Department of Expenditure. Ministry of Finance, on the forenoon of the 17th February, 1960.

New Delhi, the 2nd March 1960

No. PFG(591)-E.I.(A)/60,—Shri R. R. Savoor, an officer of the Indian Postal Service and Deputy Secretary in the Department of Expenditure, Ministry of Finance, is granted an extension of earned leave for 22 days with effect from the 27th February, 1960 with permission to suffix Sunday, the 20th March, 1960 to the leave, in continuation of the leave sanctioned to him in the Ministry of Finance Notification No. PIG(591) E.I.(A)/60, dated the 22nd February, 1960.

No. F.8(8)-E.I(A)/60,—Shri T. K. Gupta, a permanent Grade II Officer of the CSSS and officiating in Grade I of the service, has been transferred to the Department of Economic Affairs with effect from the forenoon of 1st February, 1960.

New Delhi, the 3rd March 1960

No. PFG(572)-E.I.(A)/60,—Shii C. W. Mirchandani, Assistant Superintendent (Probationer) and Section Officer in the Department of Expenditure, Ministry of Finance, was granted carned leave for 11 days with effect from the 1st February, 1960 to 11th February, 1960, combined with leave on half pay for 9 days from 12th February, 1960 to 20th February, 1960, with permission to prefix closed holiday and Sunday on 30th and 31st January, 1960 and suffix Sunday the 21st February, 1960 respectively, to the leave.

2. On the expiry of the above leave Shii Miichandam resumed charge as Section Officer in the Ministry of Finance, Department of Expenditure with effect from 22nd February, 1960 (F,N.).

C. P. K. ERADY, Under Secy.

(Department of Economic Affairs)

New Delhi, the 29th February 1960

No. F.16(36)-NS/59.—The Secretary to the Government of India, Department of Economic Affairs hereby appoints Shri S. Manikkam, a substantive Assistant National Savings Officer, Regional National Savings Organisation, Madias as Deputy Regional National Savings Officer (Class II), Madras Regional National Savings Organisation, in the scale of Rs. 275–25–500–EB-30-650 in an officiating capacity with effect from the afternoon of the 19th of February, 1960 until further orders.

2. On relief by Shri S. Manikkam, the services of Shri S. P. Srinivasan, IA.S., have been replaced at the disposal of the Government of Madras, with effect from the afternoon of the same date.

M. L VARMA, for Secy.

(Department of Lonomic Affairs)

New Delhi, the 2nd March 1960

No. F.30(2)-Admn./57-Pt. II—The President is pleased to appoint Shri S. S. Marathe, officiating Deputy Economic Adviser in the Ministry of Finance (Department of Economic Affairs) as Assistant Economic Adviser in the same Department in a substantive capacity with effect from the 28h November, 1957.

New Delhi, the 4th March 1960

No. PFG(8)-Admn/50.—On his retirement from the Government service with effect from the afternoon of the 29th February 1960, the unexpired portion of the leave on average pay in terms of F.R.86(a), sanctioned to Shi M. V. Rangachari, an Officer of the I.A. & A.S., for the period from the 1st March, 1960 to the 25th May, 1960 in this Department's Notification No. PFG(8) Admn/50 dated 10th February, 1960 is hereby cancelled.

B. K. KAUL, Jt. Secy.

(Department of Economic Affairs)

New Delhi, the 3rd March 1960

No. F.10(12)-MSP(A)/59.—Shri M B. Kapur, Officiating Deputy Master, India Security Press, Nasik Road, has been granted an extension of leave for 11 days from the 7th February to 20th February, 1960, with permission to suffix Sunday the 21st February, 1960, to the leave.

- 2 On the expiry of his leave, Shil M. B. Kapur resumed charge of the post of Deputy Master, Indla Security Press, with effect from the forenoon of the 22nd February, 1960.
- 9. Shii P. M. Rau, Officiating Deputy Master, India Secuity Piess, Nasik Road, has reveited to his substantive post of Assistant Master, Currency Note Press, with effect from the afternoon of the 20th February, 1960.

No. F.6(22)-M8P(A)/59—In continuation of this (Department's notification N. § 6(5)-FIIA/58, dated the 5th October, 1959, Shri k. B. Mukherjee, Accountant, India Government Mint, Alipore, Calcutta, has been granted leave on average pay for four months, followed by leave on half average pay for twenty-four months, with effect from the 16th December, 1959, preparatory to retirement.

D. K. CHAKRAVORIY, Under Secy.

(Department of Economic Affairs)

New Delm, the 5th March 1960

No. F.12(ii)/42/59-N.A—The Secretary, Department of Economic Affairs hereby appoints Shri Satya Naram Prasad a permanent member of Bihar Subordinate Engineering Services as Assistant Engineer in the Indian Aid Mission, Nepal, in a temporary capacity, with effect—from the 21st July, 1959 (1 N) until further orders.

No. F.12(1)/3/60-N.A.—The Secretary, Ministry of Finance, Department of Economic Affairs hereby appoints Shri Mohan Singh Chopra as Instructor (Foreman) in the Indian Ald Mission, Nepal, in a temporary capacity, with effect from the attennoon of 23rd December, 1959 until further orders.

No. F.12(i)/13/60-N.A.—The President has been pleased to appoint Shir S. K. Sen Gupta, Semon Research Officer in the Planning Commission, New Delhi as Planning Officer in the Indian Aid Mission, Nepal, in a temporary capacity, with effect from the forenoon of 23rd February, 1960, until further orders.

C. L. GARG, Under Secy.

(Department of Revenue)

CENTRAL EXCISE ESTABLISHMENT

New Delhi, the 8th March 1960

No 14.-On transfer from the Central Excise Collectorate, Bombay, Shii A. P. Agarwal, a permanent Superintendent of Central Excise, Class I, assumed charge as District Opium Officer, Neemuch, in the Narcotics Department on the 10th February, 1960

CUSTOMS AND CENTRAL FACISE ESTABLISHMENT

No. 15.—Shri W. Saldanha, an officer of the Indian Customs and Central Excise, Service, lately posted as Officer on Special Duty (Customs) in the Ministry of Finance (Department of Revenue), New Delhi, and at present on leave preparatory to retirement, has been confirmed as Collector, Grade 1, with effect from the 15th August, 1959

K. N. MUKERJEE, Under Secy.

(Department of Revenue)

INCOME TAX ESTABLISHMENTS

New Delhe, the 5th March 1960

No. 50.-Shri A. V. S Natayanan, is confirmed as Assistant Statistician (Income tax) with effect from 28th December, 1959.

P. S. KAICKER, Under Secy.

MINISTRY OF FINANCE (DEFENCE)

New Delhi, the 29th February 1960

No. 1647-Estt.—On return from leave Shii M. K. K. Aiyar, a permanent officer of Grade I of the Central Secretariat Service, has resumed charge of his duties as Assistant Financial Adviser in the Ministry of Finance (Defence) with effect from the folenoon of the 22nd February, 1960.

New Delhi, the 12th March 1960

No. 1834-Fstt.—On return from leave Shri G. P. Sen, a permanent Officer of Grade II of the Central Secretariat Service, officiating in Grade I of the Service, has resumed charge of his duties as Assistant Financial Adviser in the Ministry of Finance (Defence) with effect from the forenoon of the 26th February, 1960.

B. B. SATSANGI, Asstt. Financial Adviser.

CENTRAL BOARD OF REVENUE

CENTRAL EXCISE ESTABLISHMENT

New Delhi, the 3rd March 1960

No. 14.—Shri J. C. Bhattacharjee, permanent Deputy Superintendent (Ministerial) working in the Central Excise Collectorate, Calcutta, has been appointed to officiate as Assistant Chief Accounts Officer in that Collectorate with effect from the 22nd February, 1960 and until further orders vice Shri V. R. Rajadhyax granted leave.

New Delhi, the 4th March 1960

No. 15.—On his transfer from the Central Excise Collectorate Allahabad, Shri R. N. Gupta, an officiating Superintendent of Central Excise, Class II, assumed charge as District Opium Officer, Fairabad in the Narcotics Department on the 18th February, 1960 (Alternoon).

K. N. MUKERJEE, Under Secy.

MINISTRY OF REHABILITATION

New Delhi, the 4th March 1960

No. 18(81)/57-Admn,—Shri Kanwar Bahadur Settlement Commissioner in the Office of the Chief Settlement Commissioner is granted the ex-officio status of Deputy Secretary to the Government of India in the Ministry of Rehabilitation with effect from 9th January, 1960 for so long as he holds the post of Settlement Commissioner.

S. PRASADA, Dy. Secy.

New Delhi, the 7th March 1960

No. DNK-1/54/59,—Shri P. D. Seth, I.A. & A.S., Financial Adviser and Chief Accounts Officer, Dandakaranya Project, Jagdalpur, has been granted leave on average pay for four months with effect from the 1st March, 1960.

K, LALIT, Dy. Secy.

(Office of the Chief Settlement Commissioner)

New Delhi, the 1st March 1960

No. 8/24/60-Admn.(R).—Shri L. B. Mathur, Settlement Commissioner, (Government Built Property). Delhi, is reemployed in the same capacity with effect from 4th January, 1960 until further orders.

No. 5/48/57-Admn.(R).—Shri Gurdas Singh, Assistant Settlement Commissioner, Ambala under the Regional Settlement Commissioner, Patiala, relinquished charge of his office on the afternoon of 27th January. 1960.

New Delhi, the 3rd March 1960

No. 1(2)-Admn(Prop)/58.—Shri S. A. Uttam Singh, Officer on Special Duty, Himachal Pradesh, relinquished charge of his post on the afternoon of 9th June ,1958.

K. B. MATHUR, Under Secy.

(Office of the Chief Settlement Commissioner)

New Delhi, the 3rd March 1960

No. F.5/22/56/Admn/General.—In pursuance of Rules 3 and 4 of the Central Civil Services (Temporary Service) Rules, 1949, the President hereby appoints Dr. Tara Chand in a quasi-permanent capacity in the post of Regional Settlement Commissioner-cum-Custodian of Evacuee Property (Class I in the scale of pay Rs. 800—40—1000) with effect from 1st July, 1954.

This Office Notification of even number dated 28th December, 1959 is hereby cancelled.

K. B. MATHUR, Under Secy., for Secy.

DEPARTMENT OF ATOMIC ENERGY

Bombay, the 26th February 1960

No. 38/1/60-Adm.II.—The President is pleased to appoint Shri G. K. Belekar, a temporary Scientific Officer as Senior Scientific Officer in the Atomic Energy Establishment Trombay, Bombay of this Department in a temporary capacity with effect from the forenoon of February 1, 1960, until further orders.

No. 6/1735/58-Admn.H.—The President is pleased to appoint Dr. N. K. Chaudhurl, a temporary Senior Scientific Officer as a Research Officer in the Atomic Energy Establishment Trombay, Bombay of this Department in a temporary capacity with effect from the forenoon of February 1, 1960, until further orders.

U. C. MEHTA, Under Secy.

Bombay, the 2nd March 1960

No. 6(1619)/58-Adm-I.—The President is pleased to accept the resignation of Shri R. N. Mungale, Assistant Engineer (Grade I) in the Architecture and Civil Engineering Division of the Department of Atomic Energy, Bombay with effect from the afternoon of February 22, 1960.

R. C. SHARMA, Under Secy.

MINISTRY OF STEEL, MINES & FUEL

(Department of Mines and Fuel)

New Delhi, the 29th February 1960

No. P-1(87)/59-Adm.I.—Shri A. K. Sen Gupta, officiating Grade 111 Officer of the Central Secretariat Service and Section Officer in the Department of Mines and Fuel (Ministry of Steel, Mines and Fuel) was granted carned leave for 16 days with effect from the 22nd January, 1960 to 6th February, 1960 with permission to suffix Sunday the 7th February, 1960 to the leave.

New Delhi, the 2nd March 1960

No. P-1(88)/60-Adm.I.—On transfer from the Government of Uttar Pradesh, Shri Mahmood Butt, I.A.S., has been appointed as Deputy Secretary to the Government of India in the Department of Mines and Fuel (Ministry of Steel, Mines and Fuel) with effect from the 1st March, 1960.

No. P-1(43)/57-Adm.I.—Shri R. N. Chopra, I.A.S., Deputy Sccretary in the Department of Mines and Fuel (Ministry of Steel, Mines and Fuel) has been granted earned leave for 31 days with effect from the 1st March, 1960.

2. On the expiry of his leave, Shri Chopra's services are replaced at the disposal of the Government of Punjab.

P. V. V. SARMA, Under Secy.

(Department of Mines and Fuel)

New Delhi, the 3rd March 1960

No. 156/82/58-MIII.—The President is pleased to appoint Shri Tahir Ali as Junior Mining Engineer in the Indian Bureau of Mines in an officiating capacity with effect from the 20th February, 1960, until further orders.

New Deihi, the 4th March 1960

No. 7/21/59-MII.—The President is pleased to appoint Shri B. Kakoti, Senior Technical Assistant in the Indian Bureau of Mines as officiating Junior Mining Geologist in the same Department with effect from the 19th February, 1960, until further orders.

A. NARAYANAN, Under Secy.

MINISTRY OF COMMERCE AND INDUSTRY

New Delhi, the 22nd February 1960

No. 22-E.I(7)/59.I.—The service of Shri S. N. Bilgraml, I.A.S., Director, Export Promotion in the Ministry of Commerce and Industry are placed at the disposal of the National Industrial Development Corporation with effect from the forenoon of the 1st November, 1959.

No. 22-E,I(7)/59.II.—The President is pleased to appoint Shri S. N. Bilgrami, I.A.S., as Director of Export Promotion in the Ministry of Commerce and Industry, in addition to his dutles as Managing Director of the National Industrial Development Corporation Limited, with effect from 1st November, 1959, until further orders.

S. BANERJEE, Dy. Sccy.

New Delhi, the 8th March 1960

No. 10/23/60-Estt, IV.—Shri S. K. Mathur, Officiating Research Officer in the office of the Economic Adviser to the Government of India has been granted earned leave for 41 days with effect from the 1st February, 1960 with permission to prefix and suffix to the leave closed holidays the 30th and the 31st January, 1960 and the 13th March, 1960.

New, Delhi, the 12th March 1960

No. 10/118/59-E(IV).—Shri Nand Lal Sharma, formerly officiating Controller of Imports and Exports, in the office of the Deputy Chief Controller of Imports & Exports, (Central Licensing Area). New Delhi, was granted earned leave for one day on the 1st October, 1959.

No. 10/208/59-E(IV).—Shri K. C. Chakrabarti formerly Assistant Controller of Imports and Exports in the office of the Chief Controller of Imports and Exports, New Delhi, was granted earned leave for 25 days with effect from the formoon of the 23rd September, 1959, with permission to suffix to the leave, Sunday the 18th October, 1959.

S. R. BANERJEE, Under Secy.

New Delhi, the 2nd March 1960

No. 5-SSI(C)(4)/60.—The President is pleased to appoint Shri Vishwa Nath Kapoor to officiate as Assistant Director (Grade I) in the Central Footwear Training Centre, Small Industries Service Institute, Madras, with effect from the forenoon of the 18th January, 1960.

No. 7(5)/57-SSI(C).—The President is pleased to appoint until further orders, Shri B. Majumdar. Assistant Director, Small Industries Service Institute, Calcutta, as Deputy Director in the Office of the Development Commissioner, Small Scale Industries, New Delhi, with effect from the forenoon of 12th February, 1960.

New Delhi, the 4th March 1960

No. 7(5)/60-SSI(C).—The President is pleased to appoint until further orders Shri A. K. Banerjee, Assistant Director, Small Industries Service Institute, Calcutta as Deputy Director in Small Industries Service Institute, Patna, with effect from the forenoon of the 19th January, 1960.

No. 6-SSI(C)(17)/57.—The President is pleased to appoint, until further orders, Shri Yag Datt Caurama, an Assistant Director (Crade I) in the Branch Small Industries Service Institute, Allahabad, as Deputy Director in the same Institute with effect from the forenoon of the 11th January, 1960,

N. S. VAIDYANATHAN, Under Secy.

New Delhi, the 3rd March 1960

No. 1-E.I.(14)/60.—The President has been pleased to recomploy Shri A, K. Chakravarty, as Officer on Special Duty in the Ministry of Commerce and Industry with effect from the forenoon of the 19th January, 1960, until further orders,

New Delhi, the 7th March 1960

No. 6-Estt.(B)(43)/56-E.I.—The President is pleased to appoint the following permanent Assistant Controllers in the Import and Export Trade Control Organisation as Controllers in a substantive capacity in that Organisation, with effect from the dates mentioned against each:—

- I, Shri G. II. Hatalkar-1st May, 1955.
- 2. Shri J. S. Bedi-1st May, 1955,
- 3. Shri P. M. Nair-10th January, 1956.
- 4. Shri B. M. Ghosh-1st May, 1955.
- 5. Shri S. Chakravarty-27th September, 1956.
- 6, Shri D. D. Bhargava-1st May, 1955.

No. 6-Estt.(B)(43)/56-E.I.—The President is pleased to appoint the following permanent Deputy Chief Controllers in the Import and Export Trade Control Organisation as Joint Chief Controller of Imports & Exports in a substantive capacity in that Organisation with effect from the dates mentioned against each:—

- 1. Shri K. Rangaswami-22ud July, 1957.
- 2, Shri S. G. Varadkar-1st November, 1958.

No. 59: [E.II(G)(B-26)].—The President is pleased to appoint Shri B. N. Chatterjee, an Officer of the Industrial Management Pool, as Officer on Special Duty in the Ministry of Commerce and Industry, in an officiating capacity, with effect from the forenoon of the 25th February, 1960, until further orders.

No. 64: [E,II(G)(R-42)],—Shri R. P. Mchta an Officer officiating in Grade III of the Central Secretariat Service and Section Officer in the Ministry of Commerce and Industry, was granted carned leave for a period of 19 days with effect from the forenoon of the 14th February, 1960.

2. On return from leave Shri R. P. Mehta resumed duty as Section Officer in the Ministry of Commerce & Industry with effect from the forenoon of the 4th March 1960.

New Delhi, the 8th March 1960

No. 56: [E.II(G)(S-34)].—On return from leave Shri S. K. Sinha, I.A.S., resumed duty as Deputy Secretary in the Ministry of Commerce and Industry with effect from the forenoon of the 1st March, 1960.

No. 57: [E.H(G)(S-37)].—Shri Sureshwar Sahay, Export Promotion Officer (Junior) in the Ministry of Commerce and Industry was granted carned leave for 18 days with effect from the 1st February, 1960, with permission to prefix the closed

holidays on Saturday the 30th January, and Sunday the 31st January, 1960 and suffix Sunday the 14th February. 1960, to the leave.

No. 58: [E.II(G)(Z-1)].—The President is pleased to appoint Shri Z. K. Joseph, an Officer of the Industrial Management Pool, as Officer on Special Duty in the Ministry of Commerce and Industry, in an officiating capacity with effect from the forenoon of the 1st March, 1960, until further orders.

No. 60 [E.H(G)(D-6)].—Shri D. N. Chopra, Assistant Director of Exhibitions in the Ministry of Commerce and Industry was granted earned leave for a period of 18 days with effect from the forenoon of the 7th December, 1959, with permission to prefix Sunday the 6th December, 1959 and suffix the closed holiday on the 25th December, 1959, to the leave.

No. 61 [E,H(C)(D-6)].—Shri D. N. Chopra, Assistant Dhector of Exhibitions in the Ministry of Commerce and Industry was granted earned leave for a period of 6 days with effect from the forenoon of the 28th December, 1959 with permission to suffix Sunday the 3rd January, 1960 to the leave.

R. KALYANASUNDARAM, Under Secy.

New Delhi, the 7th March 1960

No. 5/60-Salt.—The President is pleased to appoint Shri Gulam Anwar Gulam Ali, Assistant Salt Commissioner, on his reversion from the Hindustan Salt Company Ltd. as Deputy Salt Commissioner, Bombay, in an officiating capacity with effect from the forenoon of 27th January, 1960, until further orders.

R. J. BHOJWANI, Under Secy.

TRADE ESTABLISHMENTS

New Delhi, the 29th February 1960

No. 27-TC(5)/59.—Shri Rajkumar Raghunath Sinha, I.F.9., formerly Commercial Counsellor to the Commission for India, Singapore, has been granted earned leave for 120 days with effect from the forenoon of the 11th November, 1959.

New Delhi, the 3rd March 1960

No. 28-TC(14)/59.—Shri B. R. Jassal, formerly Registrar on the chancery side, Embassy of India, Bangkok, assumed charge of the post of Registrar (Grade III) in the Commercial Section, Embassy of India, Bangkok with effect from the forenoon of the 17th February, 1960.

New Delhi, the 5th March 1960

No. 54-TC(3)/57.—Shri P. Das Gupta, an Officer of Grade I of the Indian Foreign Service (B) and formerly First Secretary (Commercial), Embassy of India, Peking was granted earned leave for 30 days with effect from the 4th December, 1959 to the 2nd January, 1960. (both days inclusive).

K, RAJARAMAN, Under Secy.

(Department of Company Law Administration)

New Delhi, the 2nd March 1960

No. PFR(21)-CLA/55.—In exercise of the powers conferred by sub-section 2 of section 609 of the Companies Act, 1956 (I of 1956) the Central Government have, on transfer from the Office of the Registrar of Companies. Bihar, Patna, appointed Shri P. K. Mazumdar as Registrar of Companies Rajasthan, Jaipur with effect from afternoon of 17th February, 1960 vice Shri B. K. Chatterjee transferred.

No. PFG(30)-CLA/55.—On transfer from the office of the Regional Director, Company Law Administration, Madras, the President is pleased to appoint Shri P. B. Menon as Solicitor, in the office of the Regional Director, Company Law Administration, Calcutta with effect from the afternoon of the 20th February, 1960 until further orders vice Shri S. K. Dutt transferred.

No, PFR(38)-CLA/59.—In exercise of the powers conferred by sub-section 2 of section 609 of the Companies Act, 1956 (1 of 1956) the Central Government have, on transfer from the Office 'of the Registrar of Companies, Delhi, appointed Shri R. P. Khandpur as Assistant Registrar of Companies, West Bengal, Calcutta with effect from the forenoon of 11th February, 1960 until further orders vice Shri A. K. Banerjee.

No. PFR(1)-CLA/54.—In exercise of the powers conferred by sub-section 2 of section 609 of the Companies Act, 1956 (I of 1956) the Central Government have, on transfer from the office of the Registrar of Companies, Delhi, appointed Shri B. P. Roy as Registrar of Companies, Bombay with effect from the forenoon of 23rd February, 1960 until further orders vice Shri S. Venkataraman transferred.

P, B. SAHARYA, Under Secy.

(Branch Secretariat)

Bombay, the 1st March 1960

No. BSI-2(223).—Shri B. V. T. Iyengar, Assistant Director (Grade II) in the Office of the Textile Commissioner, Bombay was granted earned leave for 61 days from 28th December, 1959 to 26th February, 1960 with permission to prefix Sunday dated 27th December, 1959 and affix last Saturday of the month on 27th together with Sunday dated 28th February, 1960 to the leave 1960 to the leave.

2. On the expiry of the leave Shri B.V.T. Iyengar resumed duty in the same post of Assistant Director (Grade II) in the Office of the Textile Commissioner, Bombay on the forenoon of 29th February, 1960.

Bombay, the 2nd March 1960

- No. BSI-2(356).—Shri B. K. Shahani, Assistant Director (Grade II) in the Office of the Textile Commissioner, Bombay was granted carned leave for 4 days from the 28th December, 1959 to the 31st December, 1959 with permission to prefix Sunday the 27th December, 1959 to the leave.
- 2. On expiry of the leave Shri Shahani was permitted to assume charge of his office as Assistant Director (Grade II) at Poona on the forenoon of 1st January, 1960 and was directed to proceed on tour to Pimpri and return to Bombay.

(Office of the Textile Commissioner)

(Branch Secretariat)

Bombay, the 26th February 1960

- No. BSI-2(287).—Shri R. G. Zalani, Deputy Director in the Office of the Textile Commissioner, Bombay, was granted carned leave for 11 days from 8th February, 1960 to 18th February, 1960, with permission to prefix Sunday the 7th February, 1960 to the leave.
- 2. On the expiry of leave Shri Zalani resumed duty in the same post of Deputy Director in the Office of the Textile Commissioner, Bombay, on the forenoon of 19th February,
- No. BSI-2(269).—Shri M. P. Avasthy, Deputy Director in the Office of the Textile Commissioner, Bombay was granted earned leave for 94 days from the 2nd November, 1959 to the 3rd February, 1960 with permission to prefix holiday and Sunday dated the 31st October, 1959 and 1st November, 1959 to the leave,
- 2. On the expiry of leave Shri Avasthy resumed duty in the same post of Deputy Director in the Office of the Textile Commissioner, Bombay, on the forenoon of 4th February, 1960,

I. R. KAKAR, Under Sccy.

MINISTRY OF FOOD & AGRICULTURE

(Department of Food)

New Delhi, the 29th February 1960

- No. 38(63)/58/REH/E,L-Consequent on his transfer Shri P. Ramdas, Assistant Director made over charge of his office at Vijayawada on 5th February. 1960 (afternoon) and took over charge in the same capacity at Raipur with effect from 12th February, 1960 (forenoon).
- No. 110(410)/55/E,I.—On return from leave, Col. Prithi Pal Singh resumed duty as Chief Director of Purchase in this Department with effect from the forenoon of the 26th February, 1960.
- No. 110(410)/55/E.I.-I.-On being relieved by Col. Prithi Pal Singh, Shri S. N. Sikand relinquished charge of the office of the Chief Director of Purchase and resumed duty as Director on the forenoon of the 26th February, 1960.
- No. 38(86)/58/REII/EI.—Consequent on his transfer, Shri Mohd. Ahmed Hussain, Fechnical Officer made over charge of his office at Warangal on the afternoon of the 8th February, 1960 and took over charge in the same capacity at Bombay with effect from the afternoon of the 19th February, 1960.

New Delhi, the 2nd March 1960

- No. 130(100)/55/EL.—Shri R. Bose, Assistant Director in the office of the Regional Director (Food), Calcutta was granted carned leave for 13 days with effect from the forenoon of the 22nd April, 1959.
- No. 22(86)/59/EL.—Consequent on his transfer. Shri S. C. Mehta, Technical Officer made over charge of his office at Balasore on the afternoon of 31st January, 1960 and took over charge in the same capacity at Gwalior with effect from the forenoon of the 13th February, 1960.

- No. 22(36)/59/EI.—On the expiry of his leave, the services of No. 22(36)/39/EL—On the expiry of his leave, the services of Shri Ujagar Singh, an officiating Grade I Officer of the Central Sceretariat Stenographers' Service, have been placed at the disposal of the Ministry of Transport & Communications (Department of Transport) with effect from the forenoon of the 13th February, 1960.
- No. 110(469)/57/EL-Shri P. C. Krishna. Section Officer in this Department was granted extension of earned leave for 16 days with effect from the forenoon of the 1st January, 1960 with permission to affix Sunday, the 17th January, 1960 to the leave.
- 2. On return from Icave Shri P. C. Krishna resumed duty as Section Officer in this Department with effect from the forenoon of the 18th January, 1960.

New Delhi, the 3rd March 1960

- No. 110(395)/55/EI.—Consequent on his transfer, Shri T. Ramasivan, Assistant Director in the Office of the Joint Director (Food), Cuttack, made over charge at Cuttack on the afternoon of 2nd February, 1960, and assumed charge in the same capacity at Vijayawada on the forenoon of 13th February, 1960.
- No. 7(14)/59/EI.—On return from leave, the services of Shri M. V. Srinivasau, a Section Officer (Grade III) in the Directorate of Sugar and Vanaspati, have been placed at the disposal of the Ministry of Community Development and Cooperation (Department of Community Development) with effect from the forenoon of the 29th January, 1960.

New Delh!, the 4th March 1960

No. 22(180)/60/EI,—On return from leave Shri P. K. Samal resumed duty as Regional Director (Food), Bombay with effect from the forenoon of the 22nd February, 1960.

New Delhi, the 7th March 1960

No. 7(14)/59/EI.—Shri H. P. Kowshal, a permanent Grade IV Officer of the Central Secretariat Service and officiating as Section Officer (Grade III) in this Department has been posted as Section Officer (Grade III) in the Directorate of Sugar and Vanaspati with effect from the forenoon of the 27th January, 1960,

RAMASWAMY R. IYER, Under Secy.

No. 22(55)/59-EL.—The Secretary to the Government of India in the Ministry of Food & Agriculture (Department of Food) hereby reverts Shrl G. S. Ghodgaonkar an officiating Technical Officer at Gwalior to the post of a Technical Assistant with effect from the forencon of the 13th February, 1960.

RAMASWAMY R. IYER, Under Secy. for Secv.

(Department of Food)

New Delhi, the 1st March 1960

- No. 1-7/60-S.Admn.—In supersession of the Notification of the Ministry of Food and Agriculture (Department of Food) No. 1-7/60-S.Admn., dated the 1st February. 1960, Shri P. J. Manohar Rao, Deputy Director (Sugar Technical) in the Directorate of Sugar and Vanaspati is granted 27 days earned leave from the 14th December, 1959 to the 9th January, 1960, with permission to prefix and suffix Sundays the 13th December, 1959 and the 10th January, 1960.
- 2. On expiry of the leave, Shri P. J. Manohar Rao, resumed charge of the same post of Deputy Director (Sugar Technical) in the Directorate of Sugar and Vanaspati, New Delhi, in the forenoon of the 11th January, 1960.

PARTAP SINGH, Under Secy.

(Department of Food)

(Directorate of Sugar and Vanaspati)

New Delhi, the 8th March 1960

No. 34-4/60-Estt/1589.—On return from leave Shri T. R. Malhotra resumed charge of the post of Inspector in the Directorate of Sugar and Vanaspati at Calcutta on the forenoon of 29th February, 1960.

K. P. JAIN, Chief Director,

(Department of Agriculture)

New Delhi, the 1st March 1960

No. 2-13/60-Estt.I.—The President is pleased to appoint Shri K.B. Thiagarajan, an officer officiating in Grade I of the Central Secretariat Service, as Under Secretary in the Ministry of Food and Agriculture (Department of Agriculture), for a period not exceeding three months with effect from the forenoon of the 1st February, 1960.

New Delhi, the 2nd March 1960

No. 27-352/60-Estt.I.—Shri N. Banerjee, a permanent officer of Grade II of the Central Secretariat Service and Section Officer in the Ministry of Food and Agriculture (Department of Agriculture), is granted extension of earned leave for 41 days with effect from the forenoon of the 1st February, 1960.

No. 27-285/59-Estt.L.—Shri Jagdish Chandra, an officer officiating in Grade III of the Central Secretariat Service and Section Officer in the Ministry of Food and Agriculture (Department of Agriculture) was granted carned leave for 57 days combined with commuted leave on Medical certificate for 61 days with effect from the afternoon of the 3rd October, 1959, with permission to suffix closed holidays on 30th and 31st January, 1960.

This Department's notification of even number dated the 3rd December, 1959 is hereby cancelled.

I, D. KHANNA, Under Secy.

(Department of Agriculture)

New Delhi, the 4th March 1960

No. 6-8/89-Soil Cons. (Instt.),—The President is pleased to appoint Shri Rajbans Dayal in a quasi-permanent capacity in the post of Assistant Soil Conservation Officer, Class I (Junior), in the scale of Rs. 350—350—380—380—30—590—EB—30—770—40—850 at the Soil Conservation Research Demonstration and Training Centre, Kotah, with effect from 1st July, 1959 (first July, nineteen hundred and fifty-nine).

B. D. KAPUR, Under Secy.

(Department of Agriculture)

New Delhi, the 4th March 1960

No. F.3-78/59-FY(D).—The President is pleased to appoint Shri S. P. Sovani as Assistant Engineer at Offshore Fishing Station, Cochin in a temporary officiating capacity with effect from the 22nd February, 1960 (F.N.) until further otders.

K. B. THIAGARAJAN, Under Secy.

(Department of Agriculture)

(I, C, A, R.)

New Delhi, the 5th March 1960

No. F,17(6)/59-Estt.I.—In continuation of this Ministry s Notification No. 6(3)/59-E.I. dated the 14th December, 1959, the President has been pleased to confer ex-officio Secretariat Status of Under Secretary to the Government of India on Shri J. P. Vaish while holding a post of Under Secretary in the Indian Council of Agricultural Research.

No. F,6(1)/60-Estt,I.—The President has been pleased to appoint Shri R, M. L. Vaish, a permanent Grade II Officer of the Central Secretariat Service, officiating in Grade I of the Service, as Under Secretary in the Indian Council of Agricultural Research with effect from 3rd February, 1960 until further orders.

J. VEERA RAGHAVAN, Under Secy.

MINISTRY OF EDUCATION

New Delhi, the 29th February 1960

No. 4/61/59-A.10.—Shri U. N. Sarkar, Archivist, National Archives of India has been granted commuted leave for 90 days from 26th December, 1959.

R. L. ANAND, Under Sccy.

New Delhi, the 1st March 1960

No. F.27-18/59-SW.5(AV).—The President is pleased to appoint Shrimati R K. Poplai a Technical Assistant (Selection Grade) in the Minlstry of Education, as Assistant Education Officer in the National Institute of Audio-Visual Education, New Delhi, with effect from the forenoon of the 2nd February, 1960, and until further orders.

M. P. JAIN, Asst. Edu. Adviser.

New Delhi, the 2nd March 1960

No. F.6-77/59-A.3.—Shri A. P. Gulhati, Account's Officer in the Ministry of Education has been reverted as Assistant with effect from the afternoon of the 29th February, 1960.

No. F.5-1/60-A.3.—On return from leave, Shri H. B. Dass, Section Officer, Grade III of the Central Secretariat Service in the Ministry of Education resumed duty on the forenoon of the 29th February, 1960.

No. F.5-11/60-A.3.—Shri Jagdish Pershad, section Officer Grade II of the Central Secretariat Service in the Ministry of Education has been granted earned leave for 65 days with effect from the 1st March, 1960.

No. F,3-2/60-A,3.—On return from leave Dr. S. M. S. Chari, Assistant Educational Adviser, resumed duty on the forenoon of the 29th February, 1960.

New Delhi, the 3rd March 1960

No. F.5-8/60-A.3.—Shri Sri Krishan, Section Officer (Grade II of the Central Secretariat Service) in the Ministry of Education has been granted extension of earned leave for 34 days with effect from the 27th February, 1960.

No. F.5-78/59-A.3.—The President is pleased to appoint Shri J. C. Marwaha, a permanent Grade IV Officer of the Central Secretariat Service and officiating in Grade III of the service to officiate as Section Officer in the Ministry of Education from the forenoon of the 14th December, 1959 to the 29th January, 1960.

New Delhi, the 4th March 1960

No. F.5-9/60-A.3.—On return from leave Shri Radhey Krishna, resumed charge of the post of Section Officer, Grade II in the Ministry of Education with effect from the forenoon of the 1st March, 1960.

New Delhi, the 5th March 1960

No. F.5-3/60-A.3.—Services of Shri I. D. Bahl, Section Officer Grade III of the Central Sectetariat Service have been placed at the disposal of the Ministry of Finance (Department of Economic Affairs) for appointment as Superintendent (Class II) in the India Aid Mission Nepal with effect from the afternoon of the 5th March, 1960.

M. C. MINOCHA. Under Secv.

MINISTRY OF SCIENTIFIC RESEARCH & CULTURAL AFFAIRS

New Delhi, the 1st March 1960

No. 16/456/58-Estt.—Shri R. S. Srivastava, a permanent Grade IV Officer of the Central Secretariat Service, officiating in Grade III of the Service and working as Section Officer in the Ministry of Scientific Research and Cultural Affairs was granted carned leave for 11 days with effect from the Srd February, 1960 to 13th February, 1960, with permission to suffix Sunday the 11th February, 1960, to his leave.

On return from leave he resumed charge as Section Officer on the forenoon of the 15th February 1960.

New Delhi, the 3rd March 1960

No. 15/179/60-Estt.—On transfer from Ministry of Finance (Deptt. of Economic Affairs), Shri N. Balasubramandan, assumed charge as Asstt. Supdt. in the Ministry of Scientific Research and Cultural Affairs on the forenoon of the 29th January, 1960.

New Delni, the 4th March 1960

No. 15/180/60.Estt.—On transfer from the Ministry of Steel, Mines and Fuel (Department of Iron and Steel), Shri P. N. Subramaniam, an officer officiating in Grade III of the Central Secretariat Service, assumed charge as Section Officer in the Ministry of Scientific Research and Cultural Affairs on the afternoon of the 20th February 1960,

New Delhi, the 5th March 1960

No. 15/159/59-Estt.—In supersession of this Ministry's Notification of even number dated the 17th February, 1960, Shri D. L. Sondhi, a permanent Grade II Officer of the Central Secretariat Service and officiating in Grade I of the Service, and working as Under Secretary in the Ministry of Scientific Research and Cultural Affairs, is granted earned leave for 68 days combined with leave on half average pay for 22 days with effect from the 15th January, 1960.

B. N. BHARDWAJ, Under Secy.

New Delhi, the 3rd March 1960

No. F.28-109/58.C2.—The President is pleased to appoint Smt Smita J. Baxi as Keeper (Display) in the National Museum, New Delhi, in a temporary capacity with effect from the 22nd February, 1960 (forenoon), until further orders.

V. P. AGNIHOTRI, Under Secy.

MINISTRY OF HEALTH

New Delhi, the 19th February 1960

No. 11.10/59-P.—Dr. K. C. K. E. Raja relinquished charge of the office of Member Secretary, Health Survey and Planning Committee, New Delhi, on 12th January, 1960 (Afternoon),

D. KRISHNA AYYAR, Under Secy.

New Delhi, the 19th February 1960

No. F.11-72/59-LSG(I).—Shri C. S. Gupte, Architect, Town Planning Organisation was granted 27 days earned leave from 28th December, 1959 to 23rd January, 1960, with permission to prefix Sunday the 27th December, 1959 and suffix Sunday the 24th January, 1960.

2. After the expiry of leave, Shri C. S. Gupte resumed charge of the office of Architect in the Organisation on the forenoon of 25th January, 1960.

New Dethi, the 4th March 1960

No. F.6-2/60-LSG.—Shri Bishan Chand, I.A. & A.S., at present on deputation as Finance-cum-Accounts Member in the Delhi Development Authority, was granted carned leave for 26 days with effect from the 1st February to the 26th February, 1960, with permission to suffix holidays on 27th and 28th February, 1960.

On the expiry of leave, Shri Bishan Chand, I.A. & A.S., resumed charge of the Office of the Finance-cum-Accounts Member in the Delhi Development Authority, on the forenoon of the 29th February, 1960.

A. P. MATHUR, Under Secy-

New Delhi, the 23rd February 1960

No. F.2(I)-1/59-CHS.—The President is pleased to appoint Dr. (Miss) L. V. Phatak, as Senior Staff Surgeon (Obstetrics and Gynaecology), Contributory Health Service Scheme, in an officiating capacity with effect from the 10th February, 1960 (Forenoon).

New Delhi, the 24th February 1960

No. F.1-3/60-Estt.—On transfer from the Ministry of Labour and Employment, Shri P. I. Padmanabhan, a permanent officer of Grade IV of the Central Secretariat Service and officiating in Grade III of that Service, assumed charge of the post of Section Officer, Grade III in the Ministry of Health on the afternoon of the 20th February, 1960.

New Delhi, the 29th February 1960

No. F.2(IV)-20/59-CHS.—The President is pleased to appoint the undermentioned persons as Medical Officers, Domiciliary Service, Urban Health Centre, Chetla, All India Institute of Hygiene and Public Health, Calcutta, in a temporary capacity, with effect from the 29th January 1960 (afternoon) until turber orders further orders:

- 1. Dr. (Miss) J. Deb.
- 2, Dr. (Mrs) A. Banerjee.

CORRIGENDUM

New Delhi, the 23rd February 1960

No. F.2(V)-18/59-CH5.—In this Ministry's Notification No. 2(V)-18/59-CHS dated the 12th January, 1960, for "Dr. Piara Singh" read "Dr. H. Piara Singh".

AMAR NATH VARMA, Under Secy.

MINISTRY OF RAILWAYS

(Railway Board)

New Delhi, the 1st March 1960

No. E59PM2/1/RBI.-Shri Amarjit Singh Rehill, an officiating Assistant in the Railway Board's office is promoted to officiate in Grade III of the Railway Board's Secretariat Service with effect from the 16th January. 1960.

No. E60PM2/2/RBI.—Shri S. D. Malhotra, an officiáting Assistant in the Railway Board's Office, is promoted to officiate in Grade III of the Railway Board's Secretariat Service with effect from 8th February, 1960.

No. E-1621-CP/RBI—Shri K. N. Narayanaswami, an officiating Grade II Officer of the Railway. Board's Secretariat Service, was granted leave on average pay for 20 days with effect from 1st February, 1960, on expiry of which he resumed charge of his duties on 22nd February, 1960 (21st being Sunday). Sunday).

New Delhi, the 2nd March 1960

No. E(O)I-60LE2/3,—Shri D. B. Singh, officiating Engineer-in-Chief, Locomotive Component Works, was granted leave on average pay from 8th February, 1960, to 17th February, 1960, on expiry of which he resumed charge of his duties on the 18th February, 1960.

No. E(O)1-60PM6/19.—Shri R. Sampath, a Senior Scale Officer of the Transportation (Traffic) & Commercial Department, Western Railway, is appointed to officiate as Deputy Chief Operating Superintendent on that Railway with effect from the 17th December, 1959.

No. E(O)I-60PM6/21.—On return from leave, Shri S. S. Lal, officiating Divisional Superintendent in the Intermediate Administrative Grade, Western Railway, is appointed as officiating Chief Personnel Officer on that Railway with effect from the 14th February, 1960,

No. E(O)I-60PM6/27,-Shri P. A. D'Souza, District and Telecommunication Engineer, North Eastern Railway, is appointed to officiate as Deputy Chief Signal and Telecommunication Engineer on that Railway with effect from the 16th October, 1959.

No. E(O)I-59NO1/14.—On return from leave, Shri R. T. Shahani, officiating Divisional Superintendent (Junior Administrative Grade), Central Railway, resumed charge of his duties on the 3rd July 1959.

No. E(O)1-59NO1/14-I.—Shri K. Sitaraman, Executive Englneer, Central Railway, officiated as Deputy Chief Engineer on that Railway from the 13th June 1959 to the 15th July, 1959.

No. E(O)I-59NO1/14-II.—On return from leave, Shri K. L. Simhan, Deputy Chief Commercial Superintendent. Central Railway, resumed charge of his duties on the 9th April, 1959.

No. E60AP5/RBI.—Shri M. Kunhappa, a permanent Junior Scale Officer of the Transportation (Power) and Mechanical Engineering Department of the Eastern Railway, officiating as Deputy Director (Pay Commission), Railway Board, retired from government service with effect from 14th February 1960.

New Delht, the 4th March 1960

No. E(O)I-59TR2/72.—On return from leave, Shri K. S. A. Padmanabhan, an officer of the Indian Railway Accounts Service, joined the Northern Railway as Deputy Financial Adviser on the 11th January, 1960.

No. E3420CP/RBI.—Shri S. Puttaswamy, Officiating Deputy Director, Establishment, Railway Board, was granted leave on average pay for 5 days with effect from 16th February, 1960, on the expiry of which he resumed charge of his duties on 22nd February, 1960, (21st February being Sunday).

New Delhi, the 5th March 1960

No. E(O)L59/PM6/159.—On transfer from the North Eastern Railways, Shri C. D. Mirchandaney, officiating Deputy Chief Mechanical Engineer, joined the Southern Railway on the afternoon of the 15th February, 1960.

R. E. de Sa, Secy.

MINISTRY OF IRRIGATION AND POWER

New Delhi, the 1st March 1960

No. 17/60-2(13)/60-Adm.II.—Consequent upon the transfer of the Legal Cell in this Ministry to the Ministry of External Affairs with effect from the 1st March, 1960, the services of Dr. R. K. Dixit, Legal Officer in the Cell, are placed at the disposal of that Ministry from the same date.

G. C. MITROO, Under Secy.

New Delhi, the 2nd March 1960

No. 20/60-1/7/59-Adm L-Shri D. V. S. Raju relinquished charge of the office of Research Officer in the Central Water and Power Research Station, Poona, with effect from the afternoon of the 27th November, 1959.

No. 21/60-1/7/59-Adm.I.—Shri D. V. S. Raju was granted terminal leave for 9 days with effect from the forenoon of the 28th November, 1959.

P. L. GUPTA, Under Secy.

MINISTRY OF TRANSPORT AND COMMUNICATIONS (Departments of Communications & Civil Avaition)

New Delhi, the 1st March 1960

No. 7-E(29)/59.—On the expiry of his leave, Shif M. D. Sant, Officiating Engineer, has resumed charge of the post of Engineer in the Monitoring Organisation of the Wireless Planning and Co-ordination Branch of the Ministry of Transport and Communications (Departments of Communications and Civil Aviation), with effect from the 26th February, 1960.

D. S. NIM, Under Secy.

(Departments of Communications and Civil Aviation)

New Delhi, the 1st March 1960

No. 6-V(6)/57-Pt.HI.—Shri C. V. Venkatesan, an Assistant Technical Officer in the Civil Aviation Department, who was on foreign service with the Hindustan Steel Limited, was granted earned leave for 53 days with effect from the 231d November, 1959, with permission to prefix Sunday, the 22nd November, 1959 to his leave,

No. 6-V(6)/57-Pt.III.—On return from foreign service with the Hindustan Steel Limited, Shri C. V. Venkatesan resumed charge of his duties as Assistant Technical Officer in the Civil Aviation Department on the forenoon of the 17th February, 1960,

M. L. WIDHANI, Under Sccy.

(Departments of Communications and Civil Aviation)

New Delhi, the 2nd March 1960

No. 5-OC(2)/56.—Shri M. J. Gandhi, Deputy Director (Traffic), Overseas Communications Service, Head Office. Bombay, has been placed on deputation to the United Kingdom for training under the Colombo Plan with effect from the 24th February. 1960 (A.N.).

P. N. ANAND, Under Secy.

(Departments of Communications and Civil Aviation)

New Delhi, the 3rd March 1960

No. 1-M(45)/59.—The President has been pleased to appoint Miss A. M. Mani, Meteorologist Grade I in the India Meteorological Department to officiate as Director (Instruments), Poona, in that Department with effect from the 22nd February, 1960 and until further orders.

P. N. VASUDEVAN, Under Secy.

(Departments of Communications & Civil Avaition) (P, and T. Board)

New Delhi, the 3rd March 1960

No. 4/2/59-SPA.—The President is pleased to appoint Shri K. N. Prabhu, offg. Superintendent of Post Offices, Mysore Division as offg. Vigilance Officer, Central Circle, Nagpur with effect from the 22nd February, 1960.

New Delhi, the 4th March 1960

No. 142/15/58-STA.—Shri G. S. Devadasan, a permanent officer of the Telegraph Engineering and Wireless Service, Class II and holding charge as Divisional Engineer Telegraphs, Jabalpur, has been placed on deputation on foreign service for appointment as Engineer in the Department of Posts and Telecommunications under the Government of Chana with effect from the 21st January, 1960,

D. K. AGARWAL, Asstt. Director General, Posts & Telegraphs.

(Departments of Communications and Civil Aviation)

(P. & T. Board)

New Delhi, the 5th March 1960

No. 1/3/60-SPA,—The President is pleased to appoint Shri R. V. Marathe, Deputy Director-General (Staff), P & T Directorate as Senior Deputy Director General, Posts and Telegraphs with effect from the afternoon of the 26th February, 1960 relieving Shri C. V. Cunningham.

- 2. On relief, Shri Cunningham has been granted L.A.P. preparatory to retirement for 11 days with effect from the same date, combined with leave on average pay for 2 months and 12 days already refused to him.
- 3. Shri S. S. Anantakrishnan, Postmaster General, Madras Circle has been posted as Deputy Director General (Staff) in the P & T Directorate with effect from the afternoon of the 26th February, 1960 vice Shri R. V. Marathe.

K. K. SARAN, Secy., P. & T. Board.

(Department of Transport)

New Delhi, the 3rd March 1960

No. 12-TA.II(1)/60.—The President is pleased to appoint Shi S. R. Ratnakar, Manager, Government of India Tourist Office, Melbourne, an officer of the General Central Services Class II in the pay scale of Rs. 350—25—500—EB—30—650, as Director, a Class I post in the General Central Services, in the pay scale of Rs. 720—40—1,000—50/2—1,150, in a temporary capacity, in the aforesaid office, with effect from the forenoon of the 19th February, 1960, until further orders.

G. K. DOGRA, Under Secy.

(Department of Transport)

(Transport Wing)

New Delhi, the 1st March 1960

No. E-4(30)/59.—On return from leave, Shri T. D. Kirpalani, officiating Grade III Officer of the Central Secretariat Service, resumed charge of his duties as Section Officer in the Department of Transport (Roads Wing), with effect from the 20th February, 1960.

RAM KISHORE, Under Secy.

(Department of Transport)

(Transport Wing)

PORTS

New Delhi, the 5th March 1960

No. 17-PE(61)/59.—The President is pleased to appoint Shri T. S. Narasimhan, officiating Assistant Secretary, Vizagapatam Port, as Secretary, Vizagapatam Port, in an officiating capacity with effect from the forenoon of the 15th January, 1960, until further orders.

MISS I. INDIRA, Under Secy.

(Department of Transport)

(Roads Wing)

New Delhi, the 2nd March 1960

No. A-5(2)/60.—On return from leave, Shri G. Venkatesulu, resumed charge of the post of Divisional Engineer Consultant, Ministry of Transport and Communications, Department of Transport (Roads Wing), with effect from the forenoon of the 18th February 1960.

New Delhi, the 4th March 1960

- No. A-5(22)/59.—On return from carned leave, Shri Goverdhan Lal resumed charge of the post of Additional Consulting Engineer (Roads), Ministry of Transport and Communications, Department of Transport (Roads Wing), on the forenoon of the 1st March 1960,
- 2. Consequent on Shri Goverdhan Lal's return from leave, the following officers in the Department of Transport (Roads Wing) reverted from the officiating appointments made in this Ministry's Notification No. A-1(51)/59, dated the 9th December 1959 and resumed charge of the posts indicated against each with effect from the forenoon of the 1st March 1960;---
 - (1) Shri D. G. Bhagat-Deputy Consulting Engineer (Roads).
 - (2) Shri Hardyal-Senior Planning Officer.
 - (3) Shri J. M. Trchan-Deputy Standards Officer.

HARBANS SINGH, Under Secy.

MINISTRY OF INFORMATION AND BROADCASTING

New Delhi dated the 29th February 1960

No. 1/1/60-CIS.—In pursuance of Rule 5 of the Central Information Service Rules, 1959, and of all other powers enabling him in this behalf, the President is pleased to make the following appointments to the Central Information Service at its initial constitution with effect from 1st March 1960:—

- I. Appointed substantively to the Senior Administrative Grade
- I. Shri L. R. Nair . (Dte. of Advertising & Visual Publicity).
- II. Appointed substantively to the Junior Administrative
 Grade (senior scale) and to officiate in the Senior Administrative Grade:
- r, Shri M. L. Bhardwaj (Registrar of Newspapers for India)

		101, 12, 100, 11112001111 22, 1001	[t /kl 1-5E0; /
II. Appointed substantively to Grade (Senior Scale)	the Junior Administrative	8 Shri Chandra Gupta . 9 ,, A. Dutta Majumdar .	(Publications Division) (Research & Reference
@1. Brig. R. Streenivasan	(Press Information Bureau)	,	Division)
2. Shri A. R. Vyas	Do.	10 " G. G. Raghava Kurup .	(Publications Division)
3 Shri B. Mukhopadhyaya	Do.	II ,, B. R. Bowry	(Press Information Bureau
4 Shri V. Padmanaban	(Dte. of Advertising and	12 ,, B. B. Mathur	Do.
	Visual Publicity)	13 ,, R. Raina	Do.
V. Appointed substantively to the	Junior Administrative Grade	14 " S. A. J. Zaidi	Do.
(Junior Scale) and to official Grade (Senior Scale).	ite in the Junior Administrative	15 ,, C. V. H. Rao	Do.
•	(Ministry of Information and	16 ,, P. K. Ramanujam .	Do.
I Shri K. N. Bamzai	Broadcasting)	17 ,, A. P. Misra .	Do.
2 ,, M. J. E. Pritchard . 3 ,, G. G. Mirchandani .	(Press Information Bureau) Do.	18 ,, G. P. Singh	(Research and Reference Division)
# T7 C NEL Th.	(Publications Division)	19 ,, B. M. Arsh	(Publications Division)
		20 ,, U. C. Tiwari	(Press Information Bureau
		21 ,, G. Venkataraman .	(Dte. of Advertising &
. Appointed substantively to Gra Junior Administrative Grad			Visual Publicity)
I Shri R. K. Chatterjee .	(Dte. of Field Publicity)	22 ,, M. M. Lal	(Ministry of Information & Broadcasting)
I. Appointed substantively to Gra Junior Administrative Gra	ade I and to officiate in the de (Junior Scale);	23 ,, S. P. Mehta	(Dte. of Advertising & Visual Publicity)
1 Shri P. D. Murti .	. (Fress Information Bureau)	24 " D. N. Munshi .	(Publications Division)
2 ,, H. J. D. Penha .	. Do	25 ,, P. N. Tripathi .	(All India Radio)
3 Dr. A. R. Baji	. (Research and Reference	26 ,, H. Y. Sharda Prasad .	(Publications Division)
•	Division)	27 ,, S. Srinivasachar	Do.
4 Shri G. N. S. Raghavan	. (Pubications Division)	28 ,, L. Y. Chandoke .	(Dte. of Field Publicity
5 ,, V. B. Prasad .	. (All India Radio)	29 ,, N. S. Venkoba Rao	(Dte, of Field Publicity
6 ,, K. Kasipati .	. Do.		(on probation)
7 ,, Surject Singh .	. Do.	30 ,, Biswanath Rath	(Dte. of Field Publicity)
II. Appointed substantively to G		31 ,, P. B. Barthakur	(Dte. of Field Publicity
01 1 0 0 1	. (Publications Division)		(on probation)
D I Hands	. (Press Information Bureau)	32 ,, A. K. Sarkar	Do.
2 ,, R. L. Handa	. (Publications Division)	33 ,, D. K. Baisantry	(Dte. of Field Publicity
3 ,, G. Nanja Nath	,	34 ,, V. S. Verma	Do.
4 ,, K. K. Nair .	. (Press Information Bureau)	35 Shrimati Sheila Dhar .	(Publications Division)
5 ,, B. P. Mathur .	. Do.		(on probation)
6 ,, H. C. Saraswat .	. Do.	36 Shri N. V. K. Murti	. (Films Division) (on probation)
7 ,, N. Sothi	. (All India Radio)	37 Shrimati Panna Raji .	(Films Division)
8 ,, V. Ramaratnam .	· Do.	5) Gillingti I willia Raji	(on probation)
9 ,, K. L. Sharma	. Do.	38 Shri G. C. Chuckravarty	(All India Radio)
10 ,, S. Sanyal .	. Do.	•	(on probation)
11 " A. Das Gupta .	Do.	39 ,, V. R. Kulkarni .	(Dtc. of Filed Publicity
12 " G. Govindan .	Do.		(on probation)
13 , B. Sen Gupta .	. <u>D</u> o.	40 ,, K. S. Srinivasan	(Press Information Bureau
14 " P. R. Chona .	Do	41 ,, K. R. Sundar Rajan	(All India Radio)
15 ,, S. Lakshminarasu .	. (Press Information Bureau	42 ,, K. G. Joglekar .	Do.
16 ,, P. N. V. Rao .	. (Films Division)	43 ,, P. N. Dar	Do.
17 ,, Shankar Dayal .	. (Publications Division)	44 , K. G. Ramakrishnan	Do.
18 " P. M. M. Menon .	.(Press Information Bereau)	45 ,, J. N. Ganhar	Do.
19 " G. Trivedi .	. Do.	46 ,, C. R. Ekambram	Do.
20 ,, Madan Gopal .	. Do.	47 , J. K. Kitchlue	Do.
21 ,, S. C. Bhat .	. Do.	10 T A D1-1-	Do,
22 ,, S. R. Gupta	, Do,		Do.
23 ,, Y. R. Mehta .	. (Directorate of Field		Do.
-	Publicity)	79.0	Do.
24 ,, R. N. Gupta .	. (Publications Division)		
25 ,, B. R. K. Bhatnagar	. (Directorate of Field	· · · · · · · · · · · · · · · · · · ·	Do.
aprilia 57 -	Publicity)	IX. Appointed substantively to Grad	
26 ,, Kuldip Nayar ,	. (Press Information Bureau)	1 Shri V. D. Kapila	(Publications Division)
27 ,, V. F. D'Souza .	(All India Radio)	2 ,, D. Srinivasan .	(
28 ,, B. P. Nigam .	Do.	3 ,, M. V. Subrahmanyam	(Press Information Burea
29 " S. P. Das Gupta	. Do.	4 ,, S. N. Dhar	. (All India Radio)
30 ,, B. B. Basu .	. Do,	5 " K. K. Sud	. Do.
31 " R. P. Dhamlja .	. (Press Information Bureau)	6 ,, J. L. Birmani .	. (Publications Division)
32 " P. N. Khosla .	. Do.	7 ,, P. G. Sundararajan	(All India Radio)
33 " M. N. Gupta .	. (Publications Division)		. (Press Information Burea
34 ,, P. N. Malhan	. Do.	9 ,, V. D. Dev .	. Do.
35 ,, P. N. K. Bamzai	. Do.	10 ,, S. S. Narula .	Dċ.
VIII. Appointed substantively to Grade I:	Grade II and to officiate in	II " S. N. Joshi .	. Do.
	(Press Information Bureau)	V Abbainta I milatimilia In to Co	ada III and += -m * ·
ı Shri J. N. Azad .	. Do.	X. Appointed substantively to Grade II	aar III and to officiate
2 ,, Ashokaji	_	01 1 7 11 1 5 4	(Publications Division)
3 ,, I. P. Tewari .	. Do.		•
4 ,, S. Kumar Dev	. Do.	2 ,, R. V. Aiyar .	. (All India Rade)
5 ,, Pratap Kapur .	, Do.	,	. Do.
6 ,, Abdul Hamid .	. Do.	4 ,, K. Ramagopala Rao	. Do.
7 " S. Sunder Rajan	. Do.	5 ,, D. R. Bhagat	. Do.

[@]Subject to relinquishment of commission. *Provisional

									
6 5	Shri F.	. C. Ahluwalia	•	. All India Radio	5	Shrl			Press Information Bureau
7	,,	S. Prasad .		Do.	6	,,	H. G. Guttal		Do.
8	23	R. N. Chatterjee		Do.	7	,,,	C. V. Raman		Do.
9	,,	M. D. Mariputtan	a .	Do.	8	,,	J. Nigam		Do.
10		B. B. Rindhani		Do.	9	,,	S. C. Basu .		Do.
		nati Vidya Dutt		. Do.	10		K. G. Chadha		Do.
II		_				"	Edward Sastry		Do.
12	Shri	•	•	. Do.	II	"	-		-
13	23	M. M. Sahai	•	D o.	12	35	S. V. Raghavan		Do.
14	53	S. C. Dutta		Do.	13	"	R. N. Mahadevan		Do,
15	,,,	I. N. Anand		. Do.	14	"	B. V. Ranganatha	Rao .	Do.
16	22	S. K. Mukerjee		. Do.	15	,	H. S. Soni.		Do.
17	22	B. K. Basu		(Press Information Bureau)	16	,,	K, K. Puri		Do,
18	"	P. R. Subramanias	۱ .	Do,	17	33	R. C. Sharma		Do.
		S. G. Purohit		Do.	18		M. K. Rao.		(Publications Division)
19	33	B. K. Kelkar	•	. (Publications Division)		"	R. S. Mathur		Do.
20	,,			•	19	"			_ _
21	,,	S. Sowminerayana	n 🗓 .	(Press Information Bureau)	20	"	Mehar Singh		(All India Radio)
22	33	V. Subrahmanyan	ι.	. Do.	21	,,	V. R. Ayyar.		(Press Information Bureau
23	,,	N. N. Pillai		(Publications Division)	22	,,	S. C. Mahajan		Do.
24	99	H. D. Mohta		(Press Information Bureau)	23	33	Muzzeffar Shah		. (Publications Division)
		V. B. Sinha	•	(Publications Division)	24	,,	Mohd. Shahbaz I	Iussain	Do.
25	3,		•	(Press Information Bureau)	25		R. S. Pruthi		(Films Division)
26	22	G. D. Sharma	•	•	26		M. I. Ayubi	•	(Press Information Bureau
27	29	R. C. Dey	•	Do.			-		-
28	• •	M. N. Viswanatha	π.	. Do.	27	32	G. D. Chandan		Do.
29	,,	D. P. Bhutani		. Do.	28	3.0	R. K. Anand		(Dte. of Advtg. & Visual)
30	,,	S, B. Misra		Do,			0.0 ** *		Publicity)
31	,,	H. R. Rattan		Do.	29	"	S. C. Kacktwana	• •	(Press Information Bureat
) <u>.</u>	"	- A. 24. 140WI			30	29	T. R. Chaturvedi		Do,
, A	ppoint	ed substantively to	Grade	III:	31	,,	B. P. Tiwari		. Do
					32	,,	M. K. Pardhy		(Pulibleations Division)
I	Shri	P. B. Roy .		(Publications Division)	33	Shr	imati A. Krishnasw	amv .	Do.
2	,,	A. C. Pandeya .		(Press Information Bureau)	34		i R. Thukral .		(Dte. of Advtg. & Visual
3	33	G. L. Rawal		Do.	34	U1/[. IX. I MUNICIPI		Publicity)
4	27	Roshanlal Sud		. (All India Radio)					1 - Directly
		A. Padmanabhan		. Do.	35	33	P. C. Bhardwaj		(Publications Division)
5	23	V. K. Sastry		Do.	36		P. C. Roy		(Research & Reference
6	,,		•		-	•••		•	Division)
7	"	S. C. Sarkar	•	Do.	37	,,	N. S. Bedi .		(All India Radio)
8	,,	T. K. Jhuremalan		(Press Information Bureau)	38		S. K. Gaur .	•	Do.
9	>>	C. S. Savoor		. Do.	39		Guru Dutt .	•	Do.
10	Shrin	nati G. R. Mahajat	t	. (All India Radio)		-		•	
ΙΙ	Shri	H. U. Alakaband		. Do.	40	,,,	A. K. Roy .		(Registrar of Newspapers
12		Ch. T. Bhat		. (Publications Division)			C M. A Trans.		for India)
	"	V. Bhanumurti	•	(Press Informatio Bureau)	41			1 .	(Publications Division)
13	22				42	,,,		•	Do.
14	3.2			. (Publications Division)	43	,,	M. L. Junoja		Do.
15		K. B. Dass .		(Press Information Bureau)	44	,,	J. C. Bawa .		(Dto. of Advtg. & Visual
16	,,	A. B. Ganguly		. (Publications Division)					Publicity)
17	,,	S. C. Shukla .		(Press Information Bureau)	45	13	Lakshmi Shankar		(Films Division)
18	,,	M. D. Raturi		Do.	46		D. Anjaneyulu		(All India Radio)
		Balbir Singh		. Do,	47		TT TO CL 3		
19	"	-	•		48		3.5 F 75% 1 /		(All India Radio)
20	"	V. S. Verkhedkar	•	Do.	40	15		ion)	(VII India Kadio)
2 I		P. V. Damodar .	•	(Dtc. of Field Publicity)				1011)	
22	,,	S. S. Gupta		(Publications Division)	49		B. Pande .		. (Publications Division)
23	,,	Jagdish Prasad Go	ol.	Do,	50	Kur	nari Roshan Marko	r (on pr	ro- Do.
24	-	nati S. D. Verma		Do.				bation))
- -		R. M. Bhatt		Do.				•	
26		P. Srinivasan	•	73 -	51	Shr	i Vishnu Dutt	D٥	*
	,,,		• •		52	29	V. B. Varma	Do	Do.
27	,,	K. G. Nigam		Do,	53	,,	C. L. Narasimhar	ı .	_
28	**	• •		. Do.	54		M. Krishnamurti		(All India Radio)
29	,,	A. P. Singh		. (All India Radio)			NT C Tandarday		*
30	33	M. K. Dharmara	ja .	. Do.	55		-		
31	33	K. H. Katekar	, .	. Do.	56		H.S.Lal.	• •	(Press Information Bureau
32		S. V. S. Sastry		. (Dtc. of Advtg. & Visual	57		N. V. Raghavan		(All India Radio)
<u></u>	,,	-, o. oastry	•	Publicity)	58	31	A. R. Godbole		(Press Information Bureau
33		Rattan Chopra		Do,	59) ,,	B. K. Goswami		. (Research & Reference
	33	R. N. Seth .		(All India Radio)		-			Dvn.)
34	39				60	,,	B. R. Kurl .		/A 11 7 1/ - 11 4
35	33	J. C. Dosai .	•	. <u>D</u> o.	61	**	n n		Do.
36	>>	T. K. Sharma		Do.	62		13 TT : 1	•	
37	**	R. N. Chaturvodi		Do.	Q2	12	D. Omyai .	• •	(Research & Reference Dvn.)
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ζII.	Appo	ointed to officiate in	Grade	<i>III</i> :	63		_	<u>r</u>	. (All India Radio)
,		_			64	83	V. Tarakam		4D * 6
1	Shri	V. Bhattacharya		. (Publications Division)	65		, J. N. Wali .		(All India Radio)
•		Shri K. S. Virk		(Press Information Bureau)	66		T 16 T . 3	- '	(Press Information Bureau
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2	>>	H. B. Marhur		. 136			H K AF-^^-		
))))	H. B. Mathur Baldeo Sahai	• .	. Do. . Do.	67 68		C		Do. Do.

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:69	Shri	J. N. Sinha.			(Press Information Bureau)
70	,,	M. Veerabahu			Do.
71	11	R. B. Patel .			Do.
72	33	Mohinder Singh			Do,
73	,,	A. P. Shome		,	Do.
74	,,	M, Λ, Kuruvilla		٠	Do,
75	55	Lakshmi Chander	٠.		Do.
76	,,	R. L. Khipple			Do.
77	**	N. Ram Narayan			(All India Radio)
78	,,	M. K. D. Warrier	t		Do,
79	,,	Harbans Singh .	•		Do.

- 2. Officers on probation will be appointed substantively to the respective grades on satisfactory completion of their probation.
- 3. Officiating appointments will take effect from the date of assumption of charge of duty post of the appropriate grado.

R. K. RAMADHYANI,

Secretary.

New Delhi, the 3rd March 1960

No. 5/21/59.F(A).—Shri S. B. Nayampally, a temporary Director in the Films Division relinquished charge of his post on the afternoon of the 11th January, 1960.

New Delhi, the 7th March 1960

No. 5/6/59-F(A).—On his transfer from Hyderabad, Shrl Bachan Singh Arshi, officiating Cameraman (Newsreel) in the Films Division assumed charge in the same capacity at Bombay with effect from the 18th February, 1960.

No. 5/5/59-F(A).—On his return from deputation to the U.K. for training, Shri P. N. Kaul, officiating Cameraman (Newsreel), Films Division assumed charge in the same capacity at New Delhi with effect from the 15th February, 1960.

V. P. PANDIT, Under Secy.

New Delhi, the 4th March 1960

No. 1(13)/58-AB.—The President is pleased to appoint Shri V. N. Kakar, officiating Assistant Director of Information, Government of Uttar Pradesh, as Exhibition Officer in the Directorate of Advertising and Visual Publicity, New Delhi in a temporary capacity, with effect from the 29th February, 1960 (forenoon).

C. B. L. MATHUR, Under Secy.

New Dellii, the 4th March 1960

No. F.1/167/58-Admn.—The President is pleased to appoint Shri N. J. Kaniath, I.A.S., on transfer from the Films Division. Bombay, as Deputy Secretary to the Government of India in the Ministry of Information and Broadcasting, with effect from the 29th February, 1960, until further orders.

R. K. GOVIL, Under Secy.

MINISTRY OF IRRIGATION AND POWER

New Delhi, the 7th March 1960

No. 16/60-9(29)/57-Adm.H.—In continuation of this Ministry's Notification No. 11/60-9(29)/57-Adm.H, dated the 3rd rebruary, 1960, Shri K. C. Kuriyan, Section Officer (Grade III), is granted commuted leave on Medical Certificate for 30 days from the 7th February, 1960, to the 7th March, 1960.

On the expiry of leave, Shri Kuriyan is likely to be posted to the same post and station.

G. C. MITROO, Under Secy.

New Delhi, the 7th March 1960

No. Adm. IV-402(1)/60-I,—On attaining the age of superannuation Shii K. P. Sreedhatan Nair, relinquished the charge of the post of Member in the Central Water and Power Commission (Power Wing) with effect from the afternoon of the 16th February, 1960.

No. Adm. IV-402(1)/60-II.—The President is pleased to reemploy Shri K. P. Sreedharan Nair as Member in the Central Water and Power Commission (Power Wing) with effect from the forenoon of the 17th February, 1960, until further orders.

P. L. GUPTA, Under Secy.

MINISTRY OF WORKS, HOUSING AND SUPPLY

New Delhi, the 2nd March 1960

No. Adm,99(40)/59,—On transfer to the Central Public Works Department, New Delhi, Shri K, Srinivasan, relinquished charge of the post of Section Officer (Grade II) in the Ministry of Works, Housing and Supply in the forenoon of the 24th February, 1960.

New Dethi, the 7th March 1960

No. Adm,39(118)/59.—Shri K. N. Nayar, a permanent Officer of Grade IV of the Central Secretariat Service and working as Section Officer (Grade III) in the Ministry of Works, Housing and Supply, was granted earned leave for 16 days from 15th February 1960 to 1st March, 1960 with permission to prefix Sunday the 14th February, 1960 to the leave.

On teturn from leave Shri K. N. Nayar resumed charge of the post of Section Officer (Grade III) in the Ministry of Works, Housing and Supply in the forenoon of the 2nd March, 1960.

J. K. ROY, Under Secy,

New Delhi, the 2nd March 1960

No. S&PII-Exp.22(3)/57.—On handing over charge of the office of the Inspector of Explosives (Selection Grade), Nagpur, on the 24th December, 1959 (afternoon), Shri S. N. Gupta reverted to the post of Inspector of Explosives and was transferred to Calcutta. He assumed charge of the Office of the Inspector of Explosives, East Circle, Calcutta, on the 28th December, 1959 (forenoon).

On handing over charge of the office of the Inspector of Explosives, East Circle, Calcutta, on the 21st December, 1959 (afternoon), Shri V. A. Chandrasekharan was appointed to officiate as Inspector of Explosives (Selection Grade), Nagpur, with effect from 24th December, 1959 (afternoon), until further orders.

M. N. KALE, Under Secy.

New Delhi, the 4th March 1960

No. 40(1)/60-EW.II.—On his reversion. Shri C. D. M. Sundaram a permanent officer of Grade IV of the Central Secretariat Service and officiating in Grade III of that Service, relinquished charge of the post of Section Officer (Grade III of the Central Secretariat Service) in the Central Office, Central Public Works Department, New Delhi, with effect from the 2nd February, 1960 F.N.

B. R. MAZUMDAR, Under Secy.

New Delhi, the 2nd March 1960

No. ESI-22(1)/59.—Shri D. P. Karnik, Deputy Secretary in the Ministry of Works, Housing and Supply, New Delhi, has been declared quasi-permanent in the grade of Assistant Director (Grade I) in the D.G.S. & D., New Delhi, with effect from the 17th March, 1949.

New Delhi, the 4th March 1960

No. ESI-8(44)/59.—Shri P. N. Batra, Director of Planning in the Directorate General of Supplies and Disposals, consequent upon the termination of his period of re-employment has been granted terminal leave for 78 days with effect from 1st March, 1960.

R, RAJAGOPALAN, Under Secy,

New Delhi, the 5th March 1960

No. HIV-14(1)/60.—On return from leave, Shrl S. S. Seth, Section Officer (Grade II of C.S.S.) resumed his duties as Section Officer in the National Buildings Organisation on the forenoon of 29th February, 1960.

SOM DATT, Under Secy.

MINISTRY OF LABOUR AND EMPLOYMENT

New Delhi, the 2nd March 1960

No. 125(46)/1960-Fac.—The President is pleased to appoint Dr. C. R. Harihara lyer Inspector (Chemical), as Assistant Chiel Adviser Factories (Chemical), in a temporary capacity, in the organisation of the Chief Adviser Factories, with effect from the forenoon of the 1st June, 1959, until further orders.

P. D. GAIHA, Under Secy.

New Delhi, the 2nd March 1960

No. 21(2)/60-LRIII.—Shri F Jeejeebhov, Presiding Officet, Central Government Industrial Tribunal, Bombay, relinquished charge of his post on the forenoon of 6th February, 1960.

No. 14/1/11/55-LR-III.—The President is pleased to appoint Shri J. N. Das, formerly Labour Inspector (Central) as Conciliation Officer (Central) Dhanbad-11 in an officiating capacity with effect from the afternoon of the 6th February, 1960, until further orders.

S, N. TULSIANI, Under Secy.

New Delhi, the 2nd March 1960

No. 45/7/60-LWI(II).—Shri D. P. Roy, temporary Research Officer in the Labour Bureau Simla, has been granted earned leave for 58 days from the 8th January, 1960 to the 5th March, 1960 with permission to suffix Sunday the 6th March, 1960, to the leave.

New Delhi, the 3rd March 1960

No. HI-5(2)/60-A,—Col. V. M. Albuquerque relinquished charge of the post of Director General, Employees State Insurance Corporation, with effect from the 25th February, 1960 (A.N.).

No. HI-5(2)/60-B.—In pursuance of sub-section (1) of Section 16 of the Employees' State Insurance Act, 1948 (34 of 1948), the Central Government appoints Shri S. K. Chhibber, I.A.S., Insurance Commissioner, as officiating Director General Employees' State Insurance Corporation, with effect from the 25th February, 1960 (A.N.) vice Col. V. M. Albuquerque, until further orders.

No. 45/16/60-LWI-II.—Dr. A. M. Lorenzo, permanent Director. Labour Bureau, Simila is granted earned leave for thrity-three days from the 8th February, 1960 to the 11th March, 1960 with permission to prefix Sunday the 7th February, 1960 and suffix the 12th March, 1960 (being restricted holiday) and the 13th March, 1960 (being Sunday) to the leave.

- 2. In the absence of Dr. Lorenzo the current charge of all the duties of the Director, Labour Bureau will be held by
 - (1) Shii A. Basu, Officiating Deputy Director in the Labour Bureau. Simla from the 8th February 1960 to the 29th February 1960 (Fore-noon);
 - (ii) Dr. K. C. Scal, officiating Scnior Deputy Director in the Labour Bureau, Simla from the 29th February, 1960 till the return of Dr. Lorenzo from leave.

New Delhi, the 5th March 1960

No. HI-5(1)/60.—Col. V. M. Albuquerque, who has relinquished charge of the post of Director General, Employees' State Insurance Corporation, with effect from the 25th February, 1960 (A.N.), is granted refused leave as under, preparatory to retirement;

- (i) Leave on average pay for four months with effect from the 26th February, 1960;
- (ii) Leave on half average pay for a period of two months with effect from the 26th June, 1960.

B. R. SETH, Dy. Secy.

New Delhi the 4th March 1960

No. 1/22/60-Adm.I-I.—Shri J. N. Nangia, a permanent officer of Grade IV of the Central Secretariat Service, officiating in Grade III of that Service and a Section Officer in the Ministry of Labour (Main Secretariat), has been granted earned leave for eleven days with effect from the 16th February 1960 to the 26th February, 1960 (both days inclusive) with permission to suffix closed holiday the 27th February, 1960 (last Saturday) and Sunday the 28th February, 1960 to his leave,

No. 1/22/60-Adm,I-IJ.—On the expiry of the leave Shri J. N. Nangia, resumed charge of his duties as Section Officer (Grade III) in the Ministry of Labour and Employment (Main Secretariat) on the forenoon of the 29th February, 1960.

R. M. DOIPHODE, Under Secy.

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